170 kilolitres a day, respectively. As a result, those wells ceased to flow. Fourteen, due to the whims of the CMD, the OIL is bearing maximum wastage of

217

OIL is bearing maximum wastage of money. Without examining the necessity, he ordered to send the BHEL 55 rigs to Bhubaneshwar, and when it was found that it could not be accommodated,

it was brought back again to Duliajan. Fifteen, some equipments worth Rs. 3.25 crores, meant for desert drilling in Rajasthan, were procured. When the drilling programme could not be finalised, these

materials had been transferred to various operation areas, mainly to Duliajan, to regularise the buying, though these equipments cannot be used there. Before the

plus of 30 to 40 crores all the time. But since his coming the OIL is facing minus point with an overdraft of 50 crores mainly due to overdrafting.

I have cited a few examples of how the

present C.M.D. joined OIL, it had a sur-

OIL is performing under the guidance of the present C.M.D. The students, the youths and the local public have been witnessing all these happenings at OIL, Now they have raised a voice of protest against such activities of the present C.M.D. OIL is a public sector undertaking and every citizen has the right to voice for its better management. But till today the Government, ignoring the public voice, has been trying to cover up

these things lightly. The people's protest the misdeeds of the C.M.D. and thereby doing more harm to the organisation. I caution the Government not to take all these things lightly. The people's protest may take a strong stand to call for a total bandh and then it would be very difficult to handle the situation. Therefore, the Ministry should take immediate

THE BUDGET (GENERAL) 1987-88—GENERAL DISCUSSION-(Contd.)

action in this regard to put an end to it

before the situation goes out of control.

श्री विठ्ठलभाई मोतीराम पटेल (गजरात) : उपसभापित महोदय, में यह कह रहा था कि हमारी सरकार का खर्चा दिन-प्रति-दिन बढ़ता जा रहा है। उस में जहां हो सके वहां कटौती करनी

चाहिए ग्रौर एक-एक पैसा बचा कर हम को खर्चा कम करने की कोशिश करनी चाहिए । मैं एक एग्जाम्पल देता हूं। म्रो०एन०जी०सी० का हैडक्वार्टर देहरादुन में रखा गया है। देहरादून में काई तेल तो निकलता नहीं है फिर हैडक्वार्टर देहरादून में क्यों रखा गया है मेरी समझ में नहीं प्राया । मैंने काफी कोशिश की पता लगाने की कि देहरादून में यह कैसे गया । बहुत साल पहले जब ,तय किया गया था उस वक्त पेट्रोल मिनिस्टी में जो अधिकारी थे उनकी जमीन देहरादून में थी । वह जमीन गवर्नमेंट द्वारा खरीदने के लिए उन्होंने तय किया भौर हैडक्वार्टर ग्रो०एन०जी०सी० का वहां रखा है। में मिनिःटर साहब से कहता हूं कि वह तलाश करायें, फाइल निकलवायें भ्रौर यह पता लगवायें कि यह है डक्वार्टर वहां क्यों। रखा गया । स्रो०एन०जी०सी० के स्रधि-कारियों ने एक साल में⁻5,800 दिव हवाई जहाज से गुजरात जाने का स्रौर श्रसम जाने के लगाये । 2,300 द्रिये फर्स्ट क्लास भ्रौर एयर कंडीशंड के लगा र तो यह सब खर्चा करने की जरूरत क्य है । वह भ्रपना हैलीकाप्टर भी रखते हैं। जहां तेल निकलता है वहां हैड-क्वार्टर रखने से इनका यह हवाई जहाज

्**एक माननीय सदस्य**ः ग्रसम में ले जायें या गुजरात में ?

का खर्चा बच सकता है।

ेश्री विठ्ठलमाई मोतीराम पटेल :
गुजरात ले जाइये, बम्बई ले जाइये । जहां
तेल मिलता है वहां ले जाइये । देहरादून
रखने की क्या जरूरत है । उनको डाक् ले जाने के लिए भी हवाई जहाज का इस्तेमाल करना पड़ता है । ऐसी हालत में यह खर्चा कम करना चाहिए ।

दूसरे, फूड कारपोरेशन आफ इंडिय
में 10 परसेंट का अनाज में घाटा होत
है। जो प्राइवेट व्यापारी होते, हैं उनका
अनाज में एक परसेंट या डेढ़ परसेंट से
ज्यादा घाटा नहीं होता है तो इनका दस
परसेंट घाटा क्यों होता है यह समझ में
नहीं आता। इसमें भी कुछ कमी कर
सकते हैं।

[श्री विठ्ठतभाई मोतीराम पटेल] एक बात स्रौर है कि श्रोजक्ट सैक्शन करने में बहुत डिले करते हैं डिले करते हैं कि खर्चा 10 ग्ना, 20 मुनः हो जाता है। प्लानिंग कभीशन में बैठ हुए हैं मैं यह नहीं कहता कि म्रकलमंद नहीं हैं, उनमें म्रकल है। पर उनको यह देखना चाहिए कि प्रोजक्ट को सैंक्शन देर से करते हैं तो उससे कितना ही खर्चा हमारा बढ़ जाता है। कभी-कभी 15 साल, 20 साल लग जाते हैं प्रोजेक्ट को सैंक्शन करने में जबकि ऐसा नहीं होना चाहिए। मैं एक एक्जाम्पल देता हूं। हमारे यहां गुजसत का नर्भदा प्रोजेक्ट है। यह सालों से चला ग्रा'रहा है। त्रिसिपल में एक्सप्ट कर लिया गया है, वर्ल्ड बैंक ने लोन भी सैंवशन किया है। अब यह सब हो गया तो एन-वायरनमें इंडिपार्टमेंट बीच में ग्रा गया कि इतने जंगल खत्म हो जायेंगे । हमने कह भी दिया कि हम 20 गुना जंगल पैदा कर देंगे लेकिन वह अभी तक नहीं माने । गुजरात गवर्नमेंट इस पर साढे तीन सौ करोड़ रुपये खर्च भी कर चुकी है ग्रौर मध्य प्रदेश ने भी खक्क किया है। ग्जरात को हर दिन 4 कराँड रुपये का घाटा हो रहा है। इस प्रोजेक्ट को जल्दी से जल्दी पूरा होना चाहिए । वहां पर पीने का पानी नहीं मिलता । श्रहमदाबाद से टैंकर से कच्छ स्रौर सौराष्ट्र को पानी दिया जाता है । स्पेशल ट्रेन चलानी पड़ती है। अगर हमारा नमंदा त्रोजेक्ट पूरा हो जाए तो पूरे गुजरात को पानी मिल सकता है। हमारे यहां की प्रोडक्शन भी बढ़ जायेगी । सौराष्ट्र ग्राउन्ड-नट पैदा करता है। अगर यह प्रोजेक्ट पूरा हो जाता है तो ग्राउड-नट की प्रोडक्शन बढ़ जायेगी भौर 700-800 करोड़ का जो इम्पोर्ट करना पड़ता है वह बन्द हो जायेगा । ग्रौर एक्सपोर्ट करने को भी मिलेगा । इसलिए मैं सरकार से ग्रौर प्रधान मंत्री जी से विनती करता हं कि वै जल्दी से जल्दी इस नर्मदा प्रोजेक्ट का मामला तय कर दें, सैक्शन कर दें। दूसरी बात में प्राइस इन्डेक्स के बारे में कहना चाहता हूं। मैं पार्लियामेंट में

दिया गया जवाब पढ़ रहा था कि प्राइस इडक्स तय करने के जिए कौन-कौन सी चीजों

Discussion को एकान्ट में लिया जाता है। कोकोनट को इसमें रखा जाता है। पूछनो चाहता हूं कि कितने लोग ग्रीन कोकोनट पीते हैं ? इसी तरह**से** चौकलेट, काफी, जैम जैली, बिस्कुट सिल्क साड़ी ग्रादि सब चीजों को रखा जाता इससे प्राइस इंडेक्स भौर बढ़ जाता इनके ग्रलावा सिगरेट, मेटरेस, टी०वी० फोटो मेटिरियल, लिपिस्टिक शैम्पू, हेयर लोगन. ग्रादि सब चीजों को रखा जाता है। मैं जानना चाहता हूं कि कितने लोग लिपिस्टिक युज करते हैं श चीजों को रखने से ग्रापको तनख्वाहें बढ़ानी पड़ती हैं। जो डे-टू-डे इस्तेमाल की चीजों हैं जैसे अनाज है, तेल वेजिटेबल्स हैं ग्रौर खाने की दूसरी चीजें हैं इनको ग्राप ले सकते हैं। इसी तरह से जो लोग टैक्स इवेशन करते हैं, टैक्सों में हैराफरी करते हैं उसको भी ग्रापको रोकना चाहिए। ग्रखबारों को ही लीजिये यहां पर मुझे जवाब दिया गया कि कुछ भ्रखबार को मुनाफा होता है लेकिन वे घाटे वाली दूसरी कम्पनी जायन कर लेते है ग्रौर मुनाफा नहीं दिखाते हैं। उस कम्पनी का डायरेक्टर ऐसे व्यक्ति को बना देते हैं जिसका एक भी शेयर नहीं होता है। वे लोग पैसा लेते हैं, भता लेते है ग्रौर ग्रपना इलाज कराने के लिए विदेशों में जाते हैं जिसके लिए 2 लाख रुपये तक दिये जाते हैं। एसे लोगों के खिलाफ ग्रापको ऐक्शन लेना चाहिए। ऐसे लोग जो हैराफ रें करते हैं, इनकम टैक्स नहीं देते हैं उनको भ्रापको पकड़ना चाहिए श्चगरं ग्राप टैक्स ज्यादा वसूल करें **ग्रा**पको टेक्स लगाने की जरूरत पड़ेगी । जहां तक पब्लिक सैक्टर का संबंध है पब्लिक सैक्टर में ज्यादातर बीमार मिले हैं। कामगारों को रोजगार देने के लिए टैक्सटाइल की बीमार मिलों को सरकार अपने हाथ में लेती है, लेकिन देखने में यह स्राता है कि इन्हीं को मार ·मिलों के मजदूरों स्ट्राइक पर चले जाते हैं। मैं कहता हूं कि अगर बीमार मिलों के मजदूर भी स्ट्राइक पर चले जाएंगे तो काम कैसे चलेगा? ग्रगर बीमार मिलों में मजदूर स्ट्राइक करें तो ऐसी मिलों को सरकार को बंद कर देना चाहिए। घाटे

ह में सरकार इन मिलों को चलाती है, इसलिए घाटे की मिलों को स्टाइक करने का अधिकार नहीं होना चाहिए । सरकार को इन मजदूरों को कहना चाहिए कि तुम इन मिलों को चनाम्रो, ट्रेड युनियन को कहना चाहिए कि तुम इत बीमार मिलों को वायबल बनाग्री। ग्रगर इस तरह से ये बीमार मिलें घाटें में चलती रहेगी तो सरकार का दीवाला निकल जाएगा। हम यह देख रहे हैं कि कई इंस्ट्रीज ऐसी हैं जैसे स्टील इंडस्टी है वहां पर ट्रेंड युनियनों की वजह से घाटा हो रहा है क्योंकि लोग काम पूरा नहीं करते हैं। ये लोग कहते हैं कि कम काम, ज्यादा दाम । घाटे की मिलों में ट्रेड युनियन को नहीं रखना चाहिए । जब तेक कोई इंडस्ट्री वायबल नहीं हो जाती तब तक वहां पर स्ट्राइक नहीं होनी चाहिए, बायबल होने पर ही वहां ट्रेड यूनियन होनी चाहिए। घाटे की मिलों में मजदूरों से यह कहना कि काम कम करो, स्त्रो चलो, ठीक नहीं है। पब्लिक सेक्टर की इंडस्ट्रीज सरकार द्वारा चलाई जाती है ग्रौर महां पर जो यूनियन्स हैं वे सब लेपिटस्ट्स हैं। सोस्लिस्ट कन्द्रीज में तो यह हाल है कि स्ट्राइक करने का किसी को अधिकार नहीं है। मैंने उनकी लेबर पालिसी को देखा है ग्रीर डिसकस भी किया है। वहां पर सारी जिम्मेदारी कामगारों पर होती है। उनके ऊपर प्रोडक्शन बढाने की जिम्मेवारी होती है। उनको स्टाइक करने का कोई प्रधिकार नहीं होता है। जिस तरह से कम्युनिस्ट .कन्ट्रीज में है वेंहां की लेबर पालिसी में है कि उनकी मजदूरी प्रोडक्णन के साथ लिक की जानी चाहिए। ग्रगर वह ज्यादा प्रौड्य्ज करेगा तो उसे ज्यादा मजदूरी मिलेगी और कम करेगा तो कम मिलेगी। यह चीज हमारे यहां भी होनी चाहिए ग्रौर बुलगेरिया तथा रूस में जो लेबर पालिसी हैं वहा हमें अडाप्ट करनी चाहिए। यहां पिकतिक सेक्टर में नुकतान हो रहा है.. श्री चतुरानन मिश्र (बिहार) : प्राइवेट सेक्टर नहीं है उसके बारे में

ृश्री विष्ठठलभाई मोतीरात पटेल : पब्लिक सेक्टर के बारे में कह रहा हूं।

भी . . . (स्यवधान) . . . .

प्राइवेट सेक्टर कुछ भी करे लेकिन पब्लिक सेक्टर में तो नहीं करना चाहिए। तो नेशन का है।...(ब्यवधान)... पब्लिक सेक्टर में जो नकसान होता है वह नेशन का होता है। मान्यवर, ग्रगर पब्लिक सेक्टर में कोई चीज बनती है तो सरकार को उसको खरीदना चाहिए । लेकिन सरकार कुछ चीजों को पब्लिक सेक्टर से नहीं खरीदती है, प्राइवट वालों से खरीदती है। इंडियन ग्रायल कारपो-रेशन है उसको अगर सिलेंडर खरीदने हैं तो वह नेशनल वैगन इंजीनियरिंग कारपोरेशन, जो सिलेंडर बनाती है, उससे नहीं खरीदती बल्कि वह प्राइवेट कंपनियों से खरीदती है। इसे अलाऊ नहीं करना च।हिए ग्रौर ग्रगर नेशनल वैगन इंजीनियरिंग कंपनी लास करती है तो ऐसा गवनमेंट को होने नहीं देना चाहिए। इसके लिये गवर्नमेट को पब्लिक सेक्टर कंपनीज से ही माल खरीदना चाहिए। दवा हो या कोई भी ग्रन्य चीज हो सरकार को जिन चीजों की प्रावश्यकता है वह सरकारी कंपनियों से लेना चाहिए ।

अब मैं श्गर पालिसी के बारे में कहना चाहता हूं। ग्राभी जो शुगर पालिसी तय की गई है उसमें शुगर मिल एसोसियेशन ने जो मांग की थी वह उनको मिल गया । मैंने मंत्री जी से हाउस में पूछा था कि शगर एसोशियेशन वालों ने जो डिमान्ड्स की हैं कि एक्सपेंशन करने के लिये 2 हजार 5 सौ टन मिनिमम कर दें तो इससे छोटी मिलें कौन्रापरेटिव सेक्टरं में आ ही नहीं सकेंगी । जहां बहुत ज्यादा शुगर केन होगी वहां ही यह इसके अंदर श्रा सकती हैं। हमें तो इतना शगर केन मिलेगा ही नहीं। हमारी केपेसिटी 12 सौ, 13 सौ टन से ज्यादा नहीं है। लेकिन भगत जी कहते हैं कि यह नहीं हो सकता । इसके लिये 25 सौ मिनिममं कर दिया है वह उनकी डिमांड जो प्राइवेट मिल एसोसियेशन वाले हैं वे कहते हैं कि नये लाइसेंस न दो बल्कि हमें एक्सपेंशन करने के लिये दे दो तो ग्राप उनके सामने सरेंडर क्यों करते इसलिये सरकार की वर्तमान शुगर केन पाल्निसी है सरकार को **वह** बदलनी चाहिए ।

### [श्री विट्ठलभाई मोते राम पटेल]

दूसरा, जो काप इंग्योरेंस स्कीम है, जो कोग्रापरेटिव सोसाइटी के मेम्बर हैं केवल वह ही इंग्योरेंस कर सकते हैं। हर एक फारमर, किसान अपनी काप का इन्ग्योरेंस करवाना चाहता है। इसलिये सरकार को उनको भी इसकी इजाअत देनी चाहिए और इस संबंध में जोवर्तमान रूत्स हैं उनको बदलना चाहिए ताकि वे किसान जो कोग्रापरेटिव सोसाइटीज के मेम्बर नहीं हैं वे भी इस स्कीम काफायदा उठा सकें।

ग्रंत में जो नेशनल बैंक बनाने का तय किया गया है वह बहुत अच्छा काम किया गया है । लेकिन जहां तक इसके इम्प्लीमेंदेशन का सवाल है वर्तमान समय में जो भ्ररबन लैंड सीलिंग है वह सारे ेदेश में एक तरह का नहीं है। आर ज वह म्रलग-म्रलग स्टेट में म्रलग-प्रलग है उसका ग्रलग-ग्रलग इन्टरप्रटेशन किया इसमें काफी पैसा खाया जाता है। **जाता** है, इसमें काफी भ्रष्टाचार चलता है। तो ज्यादा हाउसिंग को प्रोत्साहन देने के लिये जो प्रोविजन किया गया है वह अच्छा है। लेकिन अभी लोगों की हाउसिंग एक्टीविंटीज बहुत कम हैं क्योंकि लैंड सीलिंग ऐक्ट की वजह से यह नहीं हो पाता। इसलिये मैं सरकार से विनती करता हूं कि हर स्टेट में एक तरह का लैंड सीलिंग एंक्ट इम्प्लीमेन्ट करे । धन्यवाद ।

SHRI JASWANT SINGH (Rajasthan); Madam Deputy Chairman, I am somewhat inhibited in my task to see that soon after me is to participate in the debate my very eminent colleagues and very eminent economist Mr. Jha. Now my inhibition is on account of the fact that I have once had the occasion in Parliament to refer to him as a walking encyclopaedia of experience. I am also inhibited by the fact that he is a renowned economist. But I am encouraged in what I have to do on account of two factors. Firstly. I do believe that every budget document thas inhercut in it a political statement. Every budget of any Government has inherent in it a political statement. And, therefore, when we come to examining the Budget 1987-88, we cannot merely examine it as a purely fiscal or an economic document. Here I am faced with the because the 'Indian difficulty Budget as an instrument of fiscal policy, as a device of development and of the management of our economy, as our blueprint for progress, is considerably eroded in its functioning. The Indian Budget is no longer the instrument of fiscal policy. Therefore this erosion of its economic content and a preponderance of the political content make my task somewhat easier, particularly when eminent economists are to follow in the debate.

Now, why do I say that this Budget has like every Budget would have, a political " inherent in it? I read with comment some interest the debate that has taken place in the other House and I have read with some interest and heard some of the participants in this House. The Treasurv Benches have sent ont messages which confuse me. But I accept them. They say that this Budget is a Budget for the poor, that this Budget is a Budge! growth; it has in it every possible good quality that a Budget can possibly have. I do not refute any of these points. I concede to the Treasury Benches and to the Government that this Budget is all that you say it is. I do make one request. Please go over your own comments about this very Budget. This Budget cannot be all that you say it is. talent is attributed to the Considerable Finance Minister who has presented the Budget-the Prime Minister. Till lately. he was the Defence Minister and then we were informed by the Treasury Benches that he is a very astute and a very able handler of the country's defences. We accept that. We were then informed that we were in the middle of a smouldering nuclear core of a crisis, and in the middle of that crisis, this very astute and very able Defence Minister chose to stand aside, as it were and asked of his distinguished colleague from the Finance Ministry, to take over charge of an impending battle. We were then told that there might be a battle. I do not know how fair or unfair this was to a very able Finance Minister. I have had the occasion to say it in print; therefore I do not hesitate now to say it in Parliament that

the former Finance Minister is a considerable political asset of this country and epitomises in his public life integrity and uncorruptibilty. Because I have said this in print, I have no hesitation in saying it statement. I approach this Budget. I am baffled when the Treasury Benches tell me that in the middle of that crisis a very able Defence Minister chose to besuddenly overnight a very able Minister. Therefore, with that Finance originally confusing statement, a political statement, I approach this Budget, I am Informed by the treasury benches and the . Government that it is a Budget for the poor that it is a socialistic Budget that fit is a Budget for growth, that it is a Budget which will revive our industry, that it will eliminate poverty that it will encourage agriculture, that it will result in a boom in our exports, that prices will come down and that commodities will be easily available. I am not rejecting any of these points.

### AN HON MEMBER: Very good.

SHRI JASWANT SINGH: I am very glad the treasury benches would like to convey to us that a golden era has already dawned on the Indian This is the sum total of the messages of the debate that has so far taken place in both the Houses. We are informed that this Budget is the most revolutionary kind of Budget which will now usher in a true socialistic India and all this praise leaves somewhat confused. The Minister when presenting the Budget was good enough to start with a quotation which is 29 years old. He commended that quotation of the first Prime Minister to the country. (Interruptions) Having commended that quotation,—I do not want to repeat the quotation because it is part of the Budget papers— the Prime Minister and Finance Minister said that the task announced by the first Prime Minister of the country, twenty-nine years ago continues and is, therefore our task even today. If you just reflect on that for a moment it is a very ironical statement, it is a very ironical quotation, to be used. A task which was announced as the task of the Government twenty-nine years ago is today repeated as the task of the present Government. There is in this a sought-

after image. I am still on the politics Budget-making. The sought-after image. Madam is that of a protector of poor. But herein lies the dilemma of the present Government. Rightly, they direction in that first chose a certain Budget of the Government. But because the thought underlying the first Budget had not been thought out to its logical conclusion and because the necessary political courage to implement that thought was lacking because following upon the first Budget, the overriding impression that came into existence in the country was,-these were the phrases which were mainly used then-the Prime Minister is a messiah of the middle-classes, that the Prime Minister was not for the poor, therefore, the Government was not for the poor but it was for the rich,—that was message of the first two the political Budgets-thwarted by that political message, inhibited by it there is now an attempt to retract, to go back and that is where, I feel, the Government has fallen between two stools of the political imagemaking through the Budget, and following economic sense by utilising the Budget as an instrument of fiscal policy. A word of caution here, Madam, to the Government would be necessary. There is an etymology of political images which you cannot correct by cosmetics and that etymology of political images has given your Government a certain public image. If you want to correct that image, it cannot be by cosmetic efforts. Therefore when I come to examining the economic innards, as it were, of this Budget I have to make this point to you because you are currently troubled by the overriding political message of your economic policies that they are not for the poor therefore, you have neither the economic sense, nor the political courage to either retract wholly, altogether, and come back to a well developed economic thought on the socialistic end of fiscal policy making, or a developed economic thought which a very eminent servant, civil currently an eminent member of the Planning Commission, in a seminar put across that the growth of the Indian economy has to be on the back of consumerism. These are not perhaps the exact words, but the sense of it is that the Indian economy of India, as such will not be able to move unless it moved by

made but he had

(Shri Jaswant Singh) .

that top layer of 8 per cent, 10 per cent or 12 per cent, depending on how you look at it. Unless that top 8 to 10 per

cent were not freely permitted to indulge in consumerism and thus result in growth,

the rest of the country will not be able to come up. A large section in the Treasury Benches, indeed the Government it-

self is inspired by this thought, but the Government is inhibited by an innate lack of political courage and conviction and therefore it falls between the two stools.

On the eve of the budget making, I give this as an illustration of the paradox, the Prime Minister, after he had taken over the Finance portfolio said-I do not recollect where the speech was

said-that I will do

everything to ensure that there is a growth in the capital market. This is a very sound proposition with which nobody can have any dispute. Stop for a moment, and reflect as to why then did all the

stock exchanges in the country have a precipitous decline a fall, straight after the presentation of the budget. It was the Prime Minister who was presenting the

budget and, therefore, not unnaturally, the occasion was looked forward to with a degree of anticipation. It was a great degree of anticipation because the high office of the Prime Minister was en-

gaging itself into the formulation of the nation's fiscal policy. I am afraid, those expectations not only were not met not only were not fulfilled, in fact, they were belied. Routinely, outside of the chambers of the two Houses or outside of the

comment that has come about the union budget of 1987-88 is that it is a budget without character, that it is a budget which cannot be identified. Where does

limited realm of political partisanship the

this budget, actually stand? Some eminent Indians have described it as a bureaucratic budget, as a bureacrat's budget. They have gone to the extent of desburcacrat's cribing it as a

venge on the Indian nation. They have gone to the extent which I think, if only the Treasury Benches would stop for a moment and reflect on the insulting implications of the suggestions, they have extent of saying that the gone to the

Prime Minister has been fooled because the has been persuaded by the bureaucrats to present a budget which he had himself not read.

CHANDRA-SHRI MURLIDHAR BHANDARE (Maharashtra): KANT Where is the persuation? The persuasion is when you know something and you act something to the contrary.

SHRI JASWANT SINGH: That would be even more alarming to me. Madam, if I followed what my dear colleague Murlidhar Bhandare said that there was no persuasion. I am even more alarmed. if the Prime Minister was persuaded to present budget which he had not read and my friend says, where is the persuasion?

MURLIDHAR CHANDRA-SHRI KANT BHANDARE: There could be persuasion only when he had read it. There would be no persuasion if he had not read. You have not understood the fallacy of your argument.

**GOPALSAMY** 

(Tamil

House. SHRI JASWANT SINGH: Madam, the

speech in Parliament on the floor of the

Nadu): Ma'dam, he read his

SHRI V.

speech lacks character.

don't get agitated.

point is made THE DEPUTY CHAIRMAN: Please

let him continue. SHRI SAT PAUL MITTAL (Punjab): The Budget does not lack character; his

AN HON. MEMBER: His party lacks character.

SHRI SAT PAUL MITTAL: I won't

go to that extent SHRI V. GOPALSAMY! Mr. Mittal, .

THE DEPUTY CHAIRMAN: any Minister makes a statement it is presumed that he has read it. You cannot say the Prime Minister has not read it.

SHRI JAGESH DESAI (Maharashtra): It is a deliberate attempt to denigrate the Prime Minister.

PROF. C. LAKSHMANNA Pradesh): He did read it in the Lok Sabha.

with the last comment that it is an attempt to denigrate the Prime Minister, I whole-heartedly agree. Of course it is. I do not deny it, for a moment. But for the rest of the comments if the Treasury Benches are so aggrieved about it, they have had an occasion and a number of them have participated....

THE DEPUTY CHAIRMAN: Yes please continue.

SHRI JASWANT SINGH: Right, Ma-

dam. I have three propositions to make

here. Firstly, I believe that no great ex-

pertise is needed in spending public money. That is why I discount what these great Indians have said about the Prime Minister. For preparation of the Budget and its presentation, no great expertise is needed in spending public money. Now if therefore the Budget is an exercise in spending public money and if no great expertise is needed in spending it, I thout think the Treasury Benches need

necessarily be very alarmed about it.

Then I put across my second proposition, which is that budgetary figures with which we are engaged today, purporting to the facts, are in fact fiction. In attempting to explain what I am trying to say, I have to come to the first aspect of one of the components of the 'innards' of the Budget as it were, which is the size of the deficit. Now I approach my task by prefacing and saying that I am not an economist; I am in fact not even a student of economic theory.

SHRI KAPIL VERMA (Uttar Pradesh): That explains all that you are talking.

THE LEADER OF THE HOUSE SHRI VISHWANATH PRATAP SINGH: That is the real deficit.

SHRI JASWANT SINGH; I accept this.

PROF. C. LAKSHMANNA: Does it mean that your deficit is also of the same type?

SHRI JASWANT SINGH: Madam, I accept that this is real deficit.

SHRIV. GOPALSAMY: That could be bridged.

SHRI JASWANT SINGH: I am approaching my task not as an economic theoretician, but certainly as some body who is routinely concerned as a political activist, yes as somebody who is engaged with and involved with economic policy formulation of the country. Now about the deficit, about which a number of speakers have spoken I am reminded of a well-worn epigram of Maynard Keynes which is, whenever you owe a bank one thousand rupees-I am paraphrasing itit is my problem. But if the bank owed me a million rupees, it is the bank's problem. In like manner, if I could utilise this well-worn epigram to say that with deficit-of 8300 and odd this size of crores of rupees-I am unable to make out exactly whose problem it is. The Treasury Benches would have us believe and the Government would have us believe that this deficit is no problem; 8300 crores of deficit is no problem to the Government. If it is not a problem to the Government Madam, I would really like to be informed: is it the problem of the people of India? Is it the problem of the Reserve Bank of India? Whose problem is it then? Here I have to elaborate a bit more what I am saying on the question of deficit by relying on some facts and figures. In the face of this deficit, the two outstanding aspects of are that the corresponding this deficit revenue raising effort results in roughly Rs. 322 crores net and then, therefore, the uncovered dificit gets reduced and we get an uncovered deficit of roughly Rs. 5,700 crores the actual figure being Rs. 5,688 crores; but I am rounding off. Now what we have to do is, therefore, to examine the trend of these deficits. The previous Finance Minister had done considerable exercise in this field and indeed presented a long-term fiscal policy and now all that long-term fiscal policy is now reduced to nothing, adding only to the volumes of the Indian Archives because one of the casualties of the present budget is the long-term fiscal policy. Please exathe trend of mine, just for a moment these deficits. In 1985-86 the budgeted was Rs. 3,316 crores. The actual turned out to be Rs. 6,565 crores, that is in 1985-86, the first year of the present Government's regime. In the current year, 1986-87, the estimate in the crores, actually original was Rs. 3,703

2 32

[Sori Jaswant Singh]

it mounted to Rs. 8.285 crores. Now if you are applying the same rough rule of three, the current deficit estimated, presently, is at around Rs. 5,700 crores and if we apply the same pattern it might well go up to Rs. 12,000 crores.

The Budget (General) [RAJYA SABHA]

Now I am here, Madam faced with another difficulty, which is that I am honoured that the previous Finance Minister and the Leader of the House is present here to do me the great honour and courtesy of listening to what I am saying but I am also somewhat aggrieved that no one from the Finance Ministry is present here. None of the Ministers from the present Finance Ministry are here. Ministers of State and There are three not one of them is here. I am sure the Leader of the House would stand up now and say it is a joint Cabinet responsibility and somebody is taking notes. (Interruptions). My friend from Assam taking notes is as good as my taking notes and informing the Prime Minister because this is a complex subject.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOB): The Finance Minister was here just now. He just left. He will be coming back in a couple of minutes.

श्री जगदम्त्री प्रसाद यादव(बिहार): यह राज्य सभा को अवमानना है..(ब्यवधान)

SHRI JASWANT SINGH: Now it is a problem. However....

PROF. C. LAKSHMANNA: He will now report only about defence matters.

SHRI JASWANT SINGH: the next question is: what are we engaged in, what is all this development Here I would like to share with the Government a thought which is being expressed a great deal outside in rest of the country now, that India is becoming two countries—that India is getting divided between 'India' and 'Bharat'. And they go to the extent of saying that this division in finding its roots between the vHage and urban India, between the poor and the rich and is going to have very

telling social consequences for the rest of the country. Now, how do I substantiate 🐾 what I am saying? In the fifties-and I may be corrected about the exactness of the percentages that am quoting-the

agricultural sector's contribution to the

GNP was roughly 60 per cent. There-

was rural population, was contributing 60

per cent to the national income. In the agricultural sector's-rural eighties, the India's share of contribution to the national income has declined to 30 per cent. Perhaps the Government would confirm to me that the population share does remain the same. Seventy per cent of India contributed 60 per cent of the

income in the fifties and that very 70 per

cent of the country is enjoying 70 per

cent of the

cent, which means the balance of 30 per -

income of this

country.

Please reflect on this great divide that is And it is because of this taking place. divide that the next aspect comes up. It is about poverty. I am not going into the aspects of how much budgetary allocation you are making on poverty alleviation of all the various acronyms which today clutter our vocabulary on poverty alleviation, what the net effect of it is on the ground as far as actual poverty alleviation is concerned. And I take the example only of my home State, Madam, which is Rajasthan. I am neither a statistician nor au economist. Therefore, I have perforce to rely on an economist and statistician, and it will take me a minute. I am quoting

here, Madam, from a Mid-Year Review by Dr. Malcolm Adiseshaiah, which says:

"We have broad agreement on what

is meant by poverty. Using income as the means of measuring poverty, and in the absence of a nation-wide data on income using expenditure data as the only available proxy for income, we have the Planning Commission's definition of the expenditure of Rs 65 per capita per month in rural and Rs. 75 per capita per month in urban areas at 1977-78 prices which will assure the individual 2400 calories of food in rural and 2100

calories of food in the urban areas to

live above poverty."

· This is the definition of the Planning Com-On the basis of this definitional agreement there are today broadly three groups or points of view on the status of poverty in the country. Now I am not going to engage myself on these three groups and their different approaches to the definition of poverty and, therefore, what the percentage of poverty is which we are today involved. I take the example, Madam, and reduce it to the level of my own State. Accepting for the present the validity of the NSS methodology— I am not going into all the various methodologies and there is a controversy on the NSS methodology itself—the table of the Planning Commission and the NSS itself confirms as well as shatters some wellknown judgements and correlations. lowest levels of the rural poverty in 1983-84 were recorded in Punjab and Haryana, which of course, are accounted for by a higher agricultural produce. But when it comes to the percentage of increase in rural poverty, one of the States affected is Rajasthan. Rajasthan, on the basis of the NSS data, not on any external criteria which is controversial-I am accepting the facts and figures which are the Government's own facts-records an actual increase in poverty, rural poverty.

Now, Madam I am not going to go into the controversial aspects of the definition of poverty and the methodologies involved. I would request the Government to explain to me how poverty has in fact. given the controversial nature of poverty definitions and arrivals of pententages, actually gone up in Rajasthan when you claim that it has declined nationally and in other States and what you are going to do about it as far as my State is concerned

There are three aspects of the Budget Madam, to which every speaker and every commentator has referred and the Prime Minister, in his presentation of the Budget, has also mentioned them—interest subsidies and defence. I am not going to go into the aspects of interest and subsidies because a number of previous speakers have spoken about them.

Refore coming to defence, I just want to take a minute each on two other aspects of the budget, which are the taxation philosophy and the balance of payments.

I am unable to make out the governments taxation philosophy, what taxation philosophy should I determine from the present Budget. Perhaps, consideration of the Finance Bill would be a more fit occasion to go into more detailed aspects of the taxation philosophy. I cannot, however help reflecting that when it comes to direct taxation, I am unable to determine the rationale behind a number of measures which have already been referred to. On balance of payments I am considerably more alarmed. The situation that the country is facing in large trade deficits and ' in considerable drawals of foreign change is on account of many factors. It could be-perhaps the Government would inform me about this-on account of large bill for petroleum imports; it could also be that our non-petroleum imports; including capital goods, intermediaries etc., and the bulk imports have not really shown decline by controls or management as it ought to be. There is a new element, to. my understanding, in India's balante of payments position. It is that now we are possibly coming to, what the economists would call, a hump in our debt servicing ratio and in our debt servicing liability. Therefore, because in the current year we are going to enter this hump, this high peak of debt repament obligations and that having fulfilled this debt represent obligation the situation is not going to correct itself and revert to a position of comtortable debt service ratios. So, what is the Government going to do about it? By my reckoning, the current debt servicing ratio is in excess of 22 per cent. I remember a period in Parliament when an increase of debt servicing ratio to 16 per cent had caused us an alarm. Now 22 per cent is being taken as normal. Possibly there is a Government fiscal rationale for it. We could perhaps be convinced that the Indian economy has grown in such a manner that its inherent dynamism is such that we can absorb debt servicing ratios of 22 per cent. But I would like the Government to clarify this as pect and convince us about it.

Now, I would take also this opportunity to caution the Government about what to my unlettered eyes look to be that there

236

[Sari Jaswant Singh]

are some dangers on his external trade deficit front. The era that we witnessed of the newly industrialised countries domenstrating export led growth, cannot be repeated in India. There are dangers inherent attempting to apply that same blueprint. Therefore I would like to ask the Government what is their philosophy about exports? Why exports? What purpose do you see in increasing exports? This is not a rhetorical question. I would really like to be explained by the Government of India. Why do you export? Is it merely to meet our trade deficit? Is it merely to keep the book balance? What is the rationale? What philosphy persuades you to indulge in expert promotion?

There are two other difficulties. To my unlettered eyes it looks that the Indian economy is currently manifesting, on account of very high capital-out put ratio; it is demonstrating our being priced out of the international markets because our domestic costs of production are very high. Now, if you are priced out of the international markets because our , capiout-put is high, because tatio our cost of production is high, what therefore, are you going to do?

There is one more administrative diffi-Whenever you talk about balance of payments your figures are always three years old. The Prime Minister tells us that we are to move into the 21st century If Gregorian calendar is to be followed and Newton's laws do not change and the Sun keeps on rising, then willy-nilly we will enter the 21st century. But if the Ministry of Commerce and the Government of India do not have figures of actual trade pattern of earlier than three years, how are you going to do advance planning? Please try and answer some of these questions.

Now I come to Defence. With that I shall conclude. On this I would be very brief. Is it not that the Defence Budget is the price that we pay for our foreign: policy? As Rs 12,512 crores net of defence revenue, which if it was not taken into account, the actual defence budget would be Rs. 13,768 crores which is the

highest ever. Even if the GNP figures are a collection of a muddle roughly 6 per cent of our GNP, roughly a fifth of our total budget and roughly a third of our non-plan expenditure goes into There is an even more telling statistical index which I would like to put across to the Government and that index is between the revised figures of budget estimates of 1986-87 and the budget estimates of 1987-88. The defence budget reflects a hike of 43 per cent. This is a pattern. If you reffect it against the defence budget of 1979-80 to the defence budget of 1987-88 1979-80 actuals to the 1987-88 estimates, th hike is of the order of 400 per cent. Madam, there is a cryptic sentence in the budget speech of the Prime Minister who informed the House and the nation by stating the obvious. What is the obvious? The obvious was that we shall not be found wanting when it comes to national security and we shall not shrink from any sacrifice. National security is not a purchaseable commodity to be obtained through budgetary figures. National security is an extremely complex web of many, inter-weven strands, social economic, industrial moral. Therefore, I would like to ask the Government to examine the propositions on which this high level of defence spending is based. We will have an opportunity to examine the defence budget itself at much greater length when it comes to debating the demands for grants. I do put to the Government, therefore, only one question: Firstly, examine closely the social costs of such high level of spending on defence, and depending on how you look at it, India might or might not be a poor country, but India is a country of the poor Secondly, please examine very closely the foreign policy which forces us to engage in this high level of spending on defeace. I would now lie to conclude my somewhat/ unlettered presentation about the budget. (Time bell rings). I will take only two minutes.

THE DEPUTY CHAIRMAN: minutes all right.

SHRI JASWANT SINGH: Madam. would like to conclude by a quote:

socialism is not the spreading out of poverty. "The essential thing is that there

238

"It is for the first time since indepen-, dence, that we have in New Delhi an administration which has unabashed allegiance to a specific ideology. This ideology has three strands: development is best left to private initiative, taxes are an evil and the poor are dispensable. It is a floundering budget presented by an incertain Prime Minister, who by

instinct belongs to the days gone by and by inclination is attempting to move to the twenty-first century and who is baffled no end by the present century's obsession with democratic institutions. Since our nation has chosen him for a full term, it has no choice, it has

bear with his amateurishiness."

Thank you.

SHRI PAWAN KUMAR BANSAL (Punjab): Madam, may I know from him whose quotation is this? Can he tell us on whom he depends for his wisdom.

THE DEPUTY CHAIRMAN: Lakshmi Kant Jha.

SHRI LAKSHMI KANT JHA (Bihar): Madam Deputy Chairman, speaking on the Budget, it is to be expected that I am going to support it just as it was to be expected that members of the Opposition were critical of it. What amazed me however, was that so much of the criticism was based on very questionable assumptions and without regard to facts. One point which was raised time and again was about the direction. Now, the long term direction of our policy has been uniform. It does not fluctuate from year to year, from Budget to Budget, not even from plan to plan. The strategy has to be adjusted, the tactics have to be modified having regard to the situation on the ground and therefore, when the Prime Minister quoted his own grandfather's words, it was to imply the sense of continuity, which has guided our policies. Now, I was a little; amazed to find that

my friend Shri Nirmal Chatterice, did not approve of this particular quotation from

Pandit Jawaharlal Nehru, namely "that

must be wealth and production." Now, I was wondering why he was so uncomfortable about this and then it came to me that this, perhaps, is the basic difference which divides us on this side of the House, from the philosophy presented by Nirmal Chatteriee and those of his way of thinking. It is this we do not believe that socialism means that everybody should be equally poor. We believe that socialism means that nobody should be poor. Our attack, therefore, is on poverty, his attack is on wealth and that is the line of demarcation which I think I should highlight. Now as I said, the Budet each year tries to focus attention on different areas, not to change direction but to adjust priorities to see and ensure that where there are gaps and shortcomings they are filled up, imbalances are remedied. It is from this point of view that in each different Budget, the accent changes because the situation changes and also because the perception of what gone right and what is going wrong also changes. Now look at

what you will? I think one of the most important contributions is the decision to appoint a commission to look into the conditions of agricultural labour. We have not quite frankly done enough about it. Everybody knows that they are exploited. We have a minimum wage legislation. (Interruption). I am sorry, the point which I am driving at is that something more is needed that what that Committee had reported it is towards that end that a commission is going to be set up.

this Budget from that angle What are the

main lines of priority or, emphasis call it

Now, I come to the next major area, which is the emphasis on housing.

(Interruption).

THE DEPUTY CHAIRMAN Order please.

SHRI LAKSHMI KANT JHA: Now, housing is one of the basic needs of the

### [Shri Lakshmi Kant Jha]

community. It has now received, rather belatedly, I would say, the recognition it deserved from two points of view. Firstly it provides shelter, a basic necessity. Secondly, it makes the biggest contribution to employment generation. Not only to builders but to those who supply woodwork, windows, glass planes, furniture furnishing, electric fittings, plumbing and all that. A whole range of activity most of it carried on by small people, is sustained by housing. Therefore, allocation been made of public funds for rural housing.

Side by side private funds also have to be involved and therefore, a candid reapprisal has been made of the working of rent control as well as of urban land ceil-I was chairing a commission from where I had recommended that both these need a second look. Rent control is believed to protect the poor tenant from the rich landlord. But the idea tenants are poor is borrowed from agriculture. In actual fact you find that individuals, retired officials, widows owning a house, are getting a rent which was determined ten years. twenty years ago. from joint stock companies, from diplomats and others. Again, because of : this restriction a lot of black money is generated and those who have no black money cannot get accommodation. The 'Caves' are quite happy because they have rented accommodation which the havenots' are denied. Now there is a decision to reconsider this. Of course, this is a State legislation but I hope the Central Government will come forward with a proposal regarding Delhi to set model.

Then about the urban land ceiling, it was hoped and intended that it release more land for housing, specially But what has for housing the poor. happened is the supply of building sites was frozen and urban land prices have · been shooting up and so has the

of real estate in all the major cities. Here are two major decisions-one, amending the laws; you must have the candour to admit this is not working well, and you must be prepared to revise That is what is expecit or scrap it. ted from an honest administration.

Then, emphasis on public sector. emphasis has a qualitative element in it. It is the infrastructure for which has to be a special accent and this, my mind, is very fundamental. We began the First Plan with special emphasis on the infrastructure in the public sector. It provided the base on which high rates of growth in industry and overall, were achieved during the Second and Third Plans, But for various reasons—I don't need to go into them-the public sector performance in regard to the infrastructure-power generation and others-has been wanting If we revise this, it will give a short in the arm to the economy as a whole.

Finally, the attempt is to revitalise the capital goods industry because they nad suffered from what was a cleavage policy. While imports in terms licensing were liberalised it was intended that duties will be adjusted to give adequate protection. Unfortunately, the other consideration that we want to cheapen the cost of projects, project imports were allowed at very low rates of duty and then the capital goods industry began to suffer. This again is a corrective measure, a timely measure, a welcome measure. I would only draw attention to one minor point, that the revised duty on project imports would affect those where equipments have already been ordered by the licensees, and suddenly those responsible for the project—some may be in the joint sector, some in the private sector, some large some small-may find it necessary to find crores of extra finance. And I think this is a matter to which the Government should give attention. suggestions would be two: Firstly. make this enhanced duty applicable for equipment arriving after a certain date: you can have 1st April or 1st May 1st June. It does not mean any loss

to domestic industry because it will not lose any new orders. Secondly, whatever the date, tell the financial institutions that for filling the resource gap generated by the high duty not to embark on a fresh examination of viability. They should provide finance without delay and without hitch.

without hitch. Now, Madam, I will turn to a point on which there has been considerable debate and that is the impact of 'the deficit on the price level. I have spoken on the subject before in different forums and my views are not in conformity with many economists whom I respect. But I do claim that what I am saying I the felt experience of relating to the Indian situation and not to the doctrines and philosophies evolved in the countries having regard to the conditions in their set-up. Now, being an old man, my memory goes back to what happened in the past. Between the years 1963 and 1967, we had an upsurge in prices, a 12 per cent rate or inflation against the rate of 3.7 per cent in the preceding Now, this was due to the seven' years. act that we had drought conditions and the crops failed, the foodgrains prices went up, the wages had to go up and everything went up. But the monetarists advocated: "No, no, no. This is due to the money put into circulation during the Chinese war-which is now hitting the economy as a tidal wave and pushing up prices. So, cut down, cut down and cut down.". He suspended our five-year planning; and we had Annual Plans. We thought that this would bring the problems under control. But what was the consequence of The consequence was that industrial growth rate slumped from 9 per cent to 2 per cent, and the particularly areas were those which were dependent on Government orders. The building industry in Calcutta was worst casualty and one of the consequences, the last consequence of that that not only the engineering industry declined, but also West Bengal got saddled with a different kind of Government on its shoulders. Then the gross fixed investment which grow at the rate of 8.7 per cent in the Third Plan declined 1.5 per cent. Now, is this the approach. is this the remedy, that you want?

Now, let us look at the price behaviour, In the immediate past, during the last two years, we had a very heavy deficit, this year and last year also. in this House I heard Members getting up and protesting against the fall in prices of cotton, of jute, and of oilseeds etc. Now it shows that the assumption which the economists make that more money Supply is giving rise to increase in prices We have to put 'more' is not correct. money to sustain prices. Our foodgrains. stocks although production did not pick up, actually were going up. Should we make those poor people, eat the foodgrain stocks in storage or allow the rats chew them and spend money on storing them when there are empty stomachs which can be filled with them? But the way to do that is to make have purchasing power through higher employment. Unemployment is, to my mind, a bigger threat to our economy than variations in the price level. Price rises worry whom? Only those who have So, when the prices go up, their consumption may be reduced. But the unemployed are those who have no And it is to them that have to reach out. Therefore the antipoverty programmes despite the deficits are necessary, economically justified and non-inflationary. Second, employment generating programmes are most 'Food for Work' is one of them. Again, if I may be immodest enough claim, I was the first to ask for it in 1977. ·So these are the positive things which we cannot derive from the rience of western countries, socialist These are the ways in which countries. we can deal with our problems.

Now, what has the Budget done for the price level? I think it has done most sensible things. It has reduced levies on a large number of products which will benefit the common man.

Now, I want to make one more point about the state of the economy, about those who fear about deficit, about the demand. It is that the industry today is having a lot of idle capacity for lack of demand, for lack of orders. Time was when cement was scarce you had to

244

[Shri Lakshmi Kant Jha]

queue up for it and pay black money for Time was when scooters, tractors, trucks—for all these there was a shortage. Now, thanks to the liberalisation policies, production has caught up. The buyers' market has disappeared, and now the industries are looking for customers. the textile industry stocks are going up. These industries which I named are suffering for lack of demand, lack of orders. So, are we to worry about price rise or should we be pumping in money to activate this capacity? In 1936 an idea was put forward by Keynes that when have recessionary condition and unemployment, have deficit financing and start public works. I am not simply borrowing his idea, though I worked under him. But today's conditions in India, the state of economy in India, can not only deficit financing but also benefit Therefore, I am not worried about deficit financing But we must watch out.

I am concerned about increase in nonproductive expenditure. This is an item where I fully share the concern voiced. The Prime Minister stated that he was not happy with this deficit. I would agree with it in the qualitative sense. deficit was going into development, would be very happy; it would have real spurt. But we have a problem here. You cannot cut down non productive expenditure overnight by simply saying in this Budget: cut. It needs a determined effort to reduce the level of expenditure, and it has to be done, if I may say so, not by under-paying public servants, not by letting them have a deterioration their standard of living, while other sector, the private sector, prospers and blames the bureacracy in the gain. I think it is right that the Commission's recommendations have been accepted by the Government. It was, to my mind, shocking that a Secretary the Government today had a basic which, in rupee terms, was less than drew when I became a Secretary in the 50's and was drawn by a Secretary to the Government in 1931. At that time Indian National Congress at Karachi gave

a call for a ceiling of Rs. 500 per month for a public official. Translate that Rs. 500 of 1931 at current prices and see whether we are over-paying them. We are not, and they are doing.

SHRIMATI KALPNATH RAI (Uttar Pradesh): How much will it be?

SHRI LAKSHMI KANT JHA: I am not sure.

AN HON MEMBER: Twenty times.

- SHRI LAKSHMI KANT JHA: So, the attempt to take better care of the bureaucracy is necessary and our economy will come by shrinking its size and not by having an underpaid bureaucracy. We can have economy by changing the working methods. (Interruptions) I have made it clear that don't underpay your bureaucracy, but effect economy by changing working methods so that fewer people are engaged in doing a job. Today each file travels to so many people. It wastes time it wastes public money. This is a badly Nobody will stand retneeded reform. You cannot shrink the renchment. size of the bureaucracy even by these But you can slow down recruitment and take benefit of retirement, provided you are doing what is needed. order to get efficiency along with a reasonable satisfaction in terms of living standards för your staff.

Madam, a point was made and is often made that the Budget has been made the Now the bureaucracy can bureaucracy. be blamed for delays, for callousness and whatever it may be, But when a budget is presented by the Prime Minister, it has the fall Government's backing and ponsibility and to say that it is a "bureaucratic revenge" is to my mind hitting someone below the belt because the bureaucracy cannot answer back.

Madam, I would like to conclude by referring or saying a few words about tax adjustments. I think I have already referred to the import duty on capital goods. The basic thing there was that import duties on the finished products were resed somewhat, but much more significant and important import duties on some of the

Discussion

raw materials were lowered, particularly certain varieties of special steel. this kind of scrutiny needs to be applied. to the entire customs tariff. The excise duties have been rationalised in a major way with the extension of MODVAT. But in the customs duties there are tremendous anomalies and regret to say that only this morning my attention was drawn to a case where the import duty on PVC has been lowered I welcome it. a raw material. But the raw material used by domestic producers of PVC has been subjected to a higher customs duty. It has been enhanced. It is something called VCM. This kind of hing happened because he people who look 'at customs tariff are not so familiar with what raw material is used for what. This kind of review has to be undertaken for customs purposes just as we have been streamlining the excise duties and think this exercise should be undertaken.

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRIB, K. GADHVI): Is it on customs or indigenous production?

SHRI LAKSHMI KANT JHA: On imports. The customs duty has been raised. So the domestic cost goes up. At least that enhancement should be immediately reconsidered. But overall there is need to see that the customs duty on raw material is lower than the customs duty on finished product. It is not a one-day exercise. But this has to be done.

Finally, I would say that in direct taxes there were hopes of some further reduction so far as the lowest limit concerned. T personally have some sympathy with that cause. All the income groups get taxed through duties. Therefore, the need to . have direct taxes is much greater for who are in the higher income groups than for the very low income groups, very low

And to some extent that class of people not only deserve relief but it will do å tremendous reduction in the work of filing returns and so on if some relief is

meaning border line groups.

given. But here I must comment on one or two of the proposals.' At least one of the proposals made regarding the deduction of tax at source has caused me a good deal of concern because it will mean not only harassment to the parties concerned but it will be also a tremendous amount of work in claiming refunds. And people will be in difficulties because they have not been fully paid for their supplies and people will start inflating their price in order to cover the tax deduction source in order to make their both ends And also a regret to add that so far as payment for services is concerned," there will be a greater use of cash transaction than of payment by cheque, So, on all these considerations, I think, that measure needs consideration.

Madam, I think I have come to a time when you would want to adjourn. I thank you for the patience with which you have listened to me.

THE DEPUTY CHAIRMAN: Now the House stands adjourned for lunch. We will meet again at 2.30 p.m.

The House then adjourned for lunch at thirty-two minutes past one of the clock.

The House reassembled after junch at thirty-two minutes past two of the clock. The vice Chairman. (Shri Pawan Kumar Bansal) in the Chair.

श्रीमती प्रतिमा सिंह (बिहार) :
उपसभाध्यक्ष महोदय, श्री राजीव गांधी
प्रधानमंत्री जी, जो कि वित्त मंत्री भी हैं,
उनके द्वारा प्रस्तुत वर्ष 1987-88 के
बजट का मैं समर्थन करती हूं ।
उपसभाध्यक्ष महोदय, पिछले दो-तीन वर्ष
ते सदन में जो बजट पेश हो हो,
वह एक विशेष नुक्ता सामने रखकर ही
हो रहा है, लोंगटमं फिस्कल पालिसी को
ध्यान में रख कर देश की श्राधिक स्थिति
में स्थिरता लाने का प्रयास हो रहा है
ग्रीर इसके फल भी सामने ग्राए हैं।

उपसभाध्यक्ष महोदय, एक तरफ देश ने क्रीबोगीकरण बढ़ाना है क्रीर दूसरा

## श्रीमती प्रतिभा सिही

तरफ समाजवाद को सामने रखकर जनता कें स्तरों को ऊंचा उठाने का प्रयास करना जैसा पहले कुछ विरोधी पक्ष के लोगों ने कहा कि समाजबाद कहां है? उपसभाध्यक्ष महोदय, समाजवाद गरीबी को कोई बांटना तो नहीं है, संपत्ति और उत्पादन में वृद्धि होनी चाहिए और इसी दिष्टिकोण से पिछले दो-तीन साल से बजट को बनाया गया है, यही उसका लक्ष्य रहा है।

उपसभाध्यक्ष महोदय, इस 88 के बजट के द्वारा हमारे प्रधानमंत्री श्री राजीव गांधी ने, जो कि वित्तमंत्री भी हैं, उन्होंने देश को एक नई दिशा की भोर मोड़ देने का प्रयास किया है। यह कैसा प्रयास किया है, मेरे विचार के अनुसार तीन मुद्दों के द्वारा यह लक्षित होता है। एक तो शिक्षा है, जिस पर पहले 350 करोड की राशि आबंटित होती थी, भ्रब उसको बढ़ाकर इस बार 800 करोड़ की राशि रखी है। आज तक शिक्षा को किसी ने इतना महत्व नहीं दिया, बहुत से दूसरे विभागों को महत्व दिया जाता था। लेकिन शिक्षा देश की प्रगति के लिए, श्रीबोगीकरण के लिए या विकास के लिए इतनी ग्रावश्यक् है, इसको इतनी गहराई से किसी ने नहीं सोचा था, जितना हमारे मौजूदा प्रधानमंत्री-वित्त मंत्री ने सोचा है। यह पहली बार ब्रमुभव किया गया है कि देश के भविष्य के लिए तकनीकी विकास, वजानिक विकास काम कोई करने या भी है। इसीलिपू लिए शिक्षा ग्रावश्यक कार्यक्रम को इस करने के लिए नई शिज्ञा नीति उस पर सदन में बहस हुई और उस पर दोनों सदनों के सदस्यों ने ग्रपने ग्रपने विचार रखे। नवोदय स्कूलों की कल्पना हमारे गांवों में ग्रन्छी शिक्षा ले जाने की कल्पना है। उसके लिए सरकार पहले नीति लाई ग्रौर उसके बाद उसे कार्या-न्वित करने के लिए बजट में राशि रखी। इसमें मुझे एक बात कहनी है कि स्त्री शिक्षा भारत में श्राज भी बहुत परतेंट कम है। बी इस 200 करें में से कुछ राशि

महिलाओं के विकास के लिए, उनकी शिक्षा लिए जरूर ग्रलग ग्रलग जाए और प्रत्येक राज्य में यह देखा जाए कि वे उस राशि को उसी मद पर खर्च करें। जब तक शिक्षा में उन्निन नहीं होगी तब तक बैरोजगारी कैसे दूर कर शिक्षित समाज जब गांवीं में हो जाएगा तब हम सेल्फ ऐंम्प्लाएमेंट चला सकते हैं वरना जो स्कीमें हम बनाते हैं वे पूरी नहीं हो पाती हैं। इसीलिए ग्रामीण क्षेत्रों में हमें अर्थकरीशिक्षा पर जोर देकर छोटे छोटे उद्योगों का विकास कर उनको सेल्फ एम्प्लायमेंट देने की योजना बनानी चाहिए ताकि सरकार पर यह भार न पड़े कि इतने लाख लोग हमारे देश में अन-एम्प्लायडः हैं। सरकार यदि सफल होना चाहती है तो उसके लिए उन्हें कोई सेल बनाना चाहिए जो यह देखे कि यह जो 800 करोड़. की राशि है वह चाहे स्कूलों का भवन बनाने के लिए हो, या शिक्षकों को ट्रेन्ड करने के लिए हो या विद्यार्थियों के बहुमुखी विकास के लिए हो, वह सही रूप से खर्च हो क्योंकि हमारा ग्रनुभव पिछला यह है कि वह सही रूप से खर्च नहीं होता है। भवन निर्माण के लिए राशि दी है लेकिन भवन पर छप्पर भी नहीं पड़ पाता है ग्रौर बहु भवन गिर जाता है। शिक्षक की जो ट्रेनिंग होती है वह श्राज की मौजूदा परिस्थिति में कैसी हो उस पर विचार करना चाहिए। जो अंग्रेजों के जमाने में क्लर्क पैदा करने के लिए जो शिक्षा नीति थी वहातो हम नहीं चाहते हैं। इसलिए हमारो ग्रवनी ग्रावश्यकतात्रों के अनुसार शिक्षकों की दैनिंग होनी चाहिए गांवों के स्तर पर उन्हें कैसे काम करना होगा, यह भी देखना चाहिए। इसलिए जहां पर सही खर्च हो वहां पर ईनाम दें ग्रौर जहां पर गलती हो वहां पर थोड़ी बहुत सजा भी होनी चाहिए।

महोदय, दूसरी बात जो बजट में है, जो देश को नई दिशा की स्रोर ले जाती है, वह मेरे विचार १ से मनानों का निर्माण कार्य है। इसको भी किसी ने इस महत्व की निगाह से नहीं देखा था। सौ करोड़े रुपए की इक्विटी शेयर से एक भावासीय वैंक स्थापित किया जाएगा। मेरा नम्त्र निवेदन है कि वह एक नया कदम

है जो कि देश की एक नियादी ग्रावश्यकता है। श्रभी जिस इंग से वह किया गया ∳है उस इंग से पहले कभी नहीं किया गयाँ। इसके लिए वित्त मंत्री महोदय को जो कि हमारे प्रधान मंत्री हैं, उनको बधाई देती हुं। लेकिन इसके साथ ही मैं कहना चाहती हूं कि यह जो सौ करोड़ रुपए की राशि है उसको बढाया जा सके तो ग्रच्छा होगा म्झे यह मालुम है कि यह जो सौ करोंड़ की राशि है इससे सिर्फ शुरुप्रात है, इसमें देश की **आवश्यकता को देखते हुए ग्रीर प्रदेशों** की कमियों को देखते हुए ग्रौर वृद्धि की 'जाए तो अच्छा होगा।साथ ही मकानों के निर्माण कार्य को यदि हम बढाना चाहते हैं तो हिन्दुस्तान में हमको हाउसिंग को इंडस्ट्री डिक्लेयर करना पडेगा क्योंकि इंडस्ट्री डिक्लैयर करने से बैंकों से कम दर पर लोन मादि की सुविधाएं हमको प्राप्त हो सकेंगी और स्नाज जो वड़े वड़े काट्टेक्टर्स हैं जो इसमें काम करते हैं उनके ग्रतिरिक्त साधारण लोगों को भी इसमें काम करने का मौका मिलेगा ग्रौर लोहा, लकड़ी ग्रादि खरीदने में मुहय्या करने की सुविधा होगी क्योंकि इसमें कांट्रेक्टर्स को ही काम नहीं मिलना है, इंजीनियर्स, ग्रोवरसियर्स और मार्किटेक्स को भी ग्रीर मजदूरों को भी रोजगार मिलना है। इसके ग्रतिरिक्त लोगों को मकान बनाने के लिए, इसमें पैसा लगाने के लिए भी ओत्साहन मिल सकता है यदि आप रेंट कंड़ोल अमेंडमेंट बिल को शीघ्र पालियामेंट में पास करा हैं।

राष्ट्रीय गहरीकरण श्रायोग में श्रपनी अन्तरिम रिपोर्ट में भी इस बात को कहा है कि जितना भो शीझ हा इस रेंट कंट्रोल अमेंडमेंट को लाया जाये और कम से कम जिन मकान मालिकों की लीज किरायदारों के साथ खत्म हो जाये वह मकान इन मकान-मालिकों को बापस मिल जाये विकेषत: धनी किरायेदारों से, जो लीज खत्म होने पर मुकदमों में फसा कर मकान पर कब्जा किए रहते हैं।

इन्दिरा ग्रावास योजना के ग्रन्तर्गत 125 करोड़ रुपये की राशि निर्धारित की गई है जिससे अनुसूचित जाति, जनजातियों, के लिए 10 लाख मकान वनाये जायेंगे। इसमें राज्य सरकारों को विशेष मिलना चाहिए ग्रौर खासकर पिछड़े राज्य है उन्हें विशेष राशि आवंटित की जाये। जो भ्रादिवासी, जनजाति राज्य हैं जैसे राजस्थान है, विहार है मध्य प्रदेश है इनको विशेष राशि मिलनी चाहिए। यह मेरा सझाव है कि एन० बी० सी०सी० ग्रादि गस्थाएं जिन्होंने रिसर्च को है कि सस्ते मकान कैसे बनायें, के घरों में श्राग लगने पर कौन सा छिड़काव किया जाये, पहाड़ ग्रौर पर्वतीय क्षेतों में अतिवर्षा होने पर मकान नष्ट न हों इसके ऊपर उन लोगों ने ग्रच्छा काम किया है तो इसकी जानकारी मीडिया तथा प्रैस द्वारा अधिक से अधिक जनसंख्या पहुंचाने का प्रयास किया जाये।

तीसरा मुद्दा इस वजट का यह है कि राष्ट्रीय ग्रामीण श्रमिक श्रायोग की स्थापना की जाये। कई बार कृषि क्षेत्र के श्रमिकों के बारे में पालियामेंट में भी विचार किया गया किन्तु इसे कियान्वित करने का श्रेय हमारे प्रधान मंत्री श्री राजीव गांधी एवं वित्त मंत्री को ही मिला है। इन श्रमिकों की समस्या बहुत ही शौचनीय है। इनका रोज का वेतन, रहने का स्थान पीने का पानी ग्रादि बहुत ही गंभीर समस्यायें हैं जिनमें बहुत ही गहराई के साथ जाने की ग्रावश्यकता है।

ग्रामीण विकास पर 1987-88 में परिव्यय 2000 करोड़ से प्रधिक होगा। छठी पंचवर्षीय योजना में 3,600 करोड़ था किन्तु इस बार इस वजट में एक साल के लिये दो करोड़ की राशि रखी गई है। 39.11 लाख परिवार इससे लाभान्वित होंगे। श्रतः देश को मजबूत करने के लिये तीनों मुद्दों पर यानी शिक्षा, श्रावास और ग्रामीण विकास पर सिर्फ श्रधिक राशि ही

## श्रीमती प्रतिका सिंही

नहीं रखी गयी है बल्कि उनसे संबंधित प्रत्येक समस्या ग्रीर उसके खर्च पर गहराई से सोचा गया है।

इस साल के बजट में ,8,285 करोड़ का घाटा है। इस पर विरोधी पक्ष ने बहुत छीटाकशी की है। किसी भी प्रगति-गील देश में घाटे का वजट होगा ही। हां, न्नगर हम यह विचार कर लें कि हमारे देश को आगे नहीं बढ़ना है, हमें इन्फ्रास्ट्रक्चर आगे नहीं बढ़ाना है, हमें अपने हिन्दुस्तान में उद्योगीकरण नहीं करना है, हमें अपने देश में इंडस्ट्री नहीं चाहिये, नई रेलें नहीं चाहियें, नये विजली घर नहीं चाहिये तो फिर ठीक है हम बचत का बजद भी निकाल No country worth the name, no developing country can afford not to have a deficit Budget. This a necessity.

सकते हैं। लेकिन हमारे खाद्यान्नों का भंडार भरा हुम्रा है इसलिये हमें काफी राहत है। यह दूसरी बात है कि हमें अपने खर्चे में समझदारी लानी होगी । ऋणों के ब्याज को कैसे सीमा में रखें इसके उपाय सोचने होंगे, विभोषकर विदेशी ऋण के ब्याज पर ध्यान देना होगा । हमें यह देखना होगा कि उनका इंटरेस्ट एक सीमा से आगे न बढ़े। इसके लिये मेरे कुछ मुझाव हैं। एक तो यह है कि अपना उत्पादन बढ़ा कर हमें दुनिया के बाजार पकड़ने होंगे, मार्किट में लोन्स फ्लोट करने होंगे ।

प्रवासी भारतीयों को अपने अजित रुपमे को स्वदेश में उद्योगों में लगाने के लिये पुराने अन्भवों के आधार पर नये इन्सेंटिव्स देने होंगे ।

खाद्यान्नों का' भंडार हमारा भरा हुआ है। तिलहन अधिक पैदा कर हम इनका निर्यात, इनका एक्सपोर्ट बढ़ा सकते हैं। ताकि हमारा ट्रेड बेलैंस कुड तेल बाहर से लेने से बिगड़ता है उसे थोड़ा बहुत ठीक कुर सके । राष्ट्रीय तिलहन परि-योजना इस समय इस ग्रोर कार्य कर रही है । हमारा रक्षा बजट 12,512 करोड़ रुपयों का है। सैनिक वर्ग के परिवारों को खास कर जो सैनिक सीमा

पर हैं ग्रीर नान-फेमिली स्टेशन पर हैं उनकी सुविधा पर विशेष ध्यान देने की जरूरत है। रक्षा के लिए हमें ज्यादा धन देने की जरूरत होती है और इसलिए हमारा डेफिसिट फाइनेंसिक भी थोड़ा बढ़ जाता है । लेकिन ये सब हमारे देश की रक्षा के लिए ब्रावश्यक है । बहुश से स्थानों पर करों में **छुट** दी गई है ग्रीर बहुत से स्थानों पर नमे कर लगाये गये हैं। मैं यह कहना चाहती हं कि इंडिविजुग्रल इनकम टैक्स की, छूट 18 हजार सालाना तक है, उसको बढ़ाकर 25 हजार तक करने की मैं सिफारिश करतीं हुं। इससे फिक्स इनकम बालों को विशेष सुविधा होगी। श्राप जानते हैं कि पे कमीशन ने महगाई भत्ते की सिफारिश की है । ग्रगर हम यह छूट उनको नहीं देते हैं तो पे कमीशन जो महगाई भत्ता उनको देने की सिफारिश की है उसका उन्हें लाभ नहीं पहुंच सकता है।

उपसभाध्यक्ष महोदय, बजट सिफं रेवेन्य क्लेंक्शन की मशीन नहीं यह इकतोमिक ग्रोथ का एक मजबूत हिथयार भी है । **इसी** दृष्टिकोण को सामने रखकर सैक्शन 194-ई पर पुनः विचार करने की भावश्यकता है इसमें संदेह नहीं है कि बिना इंटेरस्ट के सरकार के पास प्रचुर धनराशि एक साल के लिए होती हैं क्योंकि हिसाब करने के बाद रिफण्ड का सवाल साज भर के बाद हो होता है । लेकिन इससे प्रोफेशनल्स जिनके पास रिसोर्सेज सीमित उनके लिक्विडिटी ग्रौर केपिटल कम हो जाती है । नये काम-के लिए उनमें जोश नहीं रहेगा श्रीर ही धनराशि होगी । कम्पनी **स्रोवरहेड** एक्सपेन्सेज बढ़ जाते हैं क्योंकि रिफण्ड की पूरी तैयारी और कागजात ग्रौर सर्टिफिकेट ग्रादि तैयार होते हैं। इनकम टैक्स डिपार्टमेंट पहले तो सोर्स पर क्लैक्शन का हिसाब श्रीर बाद में रिफण्ड के हिसाब में उलझा रहेगा । इसका परिणाम यह होता है कि समय की कमी होने से बड़े-बड़े करों की चोरी वाले ग्रोफेन्डर्स ग्रीर इवेडर्स छूट जाएंगे। कहीं पर दोहरा कराधान भी होगा ।

इस प्रकार की शंकाएं इस धारा से ्उठती हैं । इसलिए इस सैक्शन पर ्पुनः विचार करने की ग्रावश्यकता है। इ.इसी प्रकार से 115-जे सैक्शन के बारे

253

में भी कहना चाहती हूं। इसको देखने से लगता है कि कहीं बड़ी मछलियां छोटी मछलियों को खा न जायें क्योंकि जिनके पास ग्रागेनाईजेशन है,

एक्सपर्टस हैं वे तो सभी कुछ कर हैं, लेकिन जो कम्पनियां है उनका क्या होगा? इसकी स्राशंका होती है। इस प्रश्न को

चारों तरफ से विचार कर देख लेना चाहिए क्योंकि जीरो टैक्स वाली कम्पनी तीन कटेगरीज में स्नाती हैं। एक तो वे कम्पनियां हैं जिनकी दशा ऐसी बरी

🖫 है कि टैक्स दे नहीं पाएं, दूसरे वे

जिनके बुक प्रोफिट खत्म हो जाते हैं पिछले घाटे से केरी-म्रोवर लोसेज से । . तीसरी वे जो मनाफे वाली कम्पनी हैं जो टैक्स से बचते हैं, डेप्रिसिएशन के नाम या प्लान्ट या मशीनरी श्रीर एक्सपेंशन के नाम पर । यह सही है

कि ये लोग नए एसेट्स बना कर देश की नेट बैल्य बढ़ाते हैं ग्रीर इम्प्लाएमेंट भी बढ़ाते हैं । इसलिए इस सैक्शन की तरफ ध्यान देने की ग्रावश्यकता है। ताकि केपिटल मार्केट में बहुत उदासी न हो जाये।

उपसपाध्यक्ष महोदय, मैं काले धन के बारे में कुछ बातें कहना चाहती हूं क्योंकि काले धन के बारे में बहुत प्रक्त उठाये गये हैं। मैं चाहती हूं कि वित्त मंत्रालय इन सुझावों के ग्राधार पर कुछ संशोधन करें । क्या केवल धड़पकड़ से ही हम कालेधन को खत्म कर पाये हैं ? क्या इस चीज की स्टडी कर पाए हैं कि कालाधन कहां से पैदा होता है ? क्या कालाधन केवल कर की चोरी से पैदा होता है, स्मगलिंग का कालेधन में क्या हिस्सा है, पिछले वर्षों का क्या ब्रनुभव है, इस समानान्तर एकानामी

को कैसे रोका जाये जिसमें कई सौ

करोड़ रुपये फंसे हुए हैं, इस धन के कुछ हिस्से को राप्ट्रीय विकास में लगाया जाये या नहीं यह भी एक प्रश्न है। मुझे प्राशा है कि सरकार इन बातों पर सोचेगी और इस संबंध में स्नावश्यक संशोधन लायेगी ।

महोदय, बिहार एक पिछड़ा प्रदेश है। वह ग्रागे बढ़े हुए प्रदेशों के साथ कैं से बरावरी में ब्रा सकता है । वहां पर पावर जेनरेशन किस तरह से हो सकेगी, रिवर वाटर रिसोर्सेस, मिनरल रिसोर्सेज हैं उनका किस तरह से प्रयोग किया हैं उनका किस तरह से प्रयोग किया जाये इसके विषय में भी सोचने की ग्रावश्यकता है । जो वहां के प्रोजेक्ट रुंके हुए हैं उनके लिये धनराशि की शायद कुछ ग्रधिक ग्रावश्यकता है, मेरा निवेदन है, उसे वह देने की सुविधा दी जाये ताकि वे श्रोजेक्ट्स पूरे हो

ग्रंत मैंने यह कहुंगी कि यह बजट कांसेंस बजट है, समझदारी का बजट है, उसके लिए बधाई है क्योंकि इसमें ग्रामीण क्षेत्रों के विकास पर विशेष जीर दिया गया है । यह जो कहा गया है कि ग्रोथ रेट इस साल ग्रधिक बढ़ा नहीं है, पिछले साल 3.5 था ग्रब वह 5 परसेंट हुम्रा है तो यह विकास का बजट है, जो डेफिसिट है वह 13 परसेंट टोटल एक्सपेंडिचर पर जैसा मैंने कहा कि किसी भी डेवलपिंग कन्दी, किसी भी विकसित होते हुए देश के लिये डेफिसिट वजट स्रावश्यक है । इन सब बातों के साथ में 1987-88 के बजट का समर्थन करती हूं और ब्राशा करती हूं कि इस बजट में इन महों को लेकर, उन पर जाकर हमारि प्रधानमंत्री जी जिस तेजी से हमारे देश को भागे बढाना चाहते हैं, उनकी कल्पना का जो इक्कीसवीं शताब्दी का भारत है जहां वह जल्दी से जल्दी जाना चाहते हैं वहां जाने में सफल हों । वे अभी नौजवान हैं, उनमें जोश है इसलिए वे इसको शीन्नातिशीन्न करने में सफल होंगे, इन शब्दों के साथ मैं इस बजट का समर्थन करती है।

हैं उपसभाध्यक्ष (श्रोपवन कुमार बांसल): श्री चतुरानन मिश्र । ग्रापके लिये दस मिनट का सैमय है ।

श्री चतुरानन मिश्र : ऐसा ग्राप हमें क्यों बोलते हैं । ग्राप लोग ही तो राजपाठ चलाते हैं, हम तो खाली बोलते हैं ।

उपसभाध्यक्ष महोदय, यद्यपि इस बजट में पिछली गलतियों को सुधारने की दिशा में कुछ साधारण कदम उठाय गये हैं, जैसे कि कैपिटल गुड्स के लिये फिर से संरक्षण देने, की बात आई है पुराने जो लांग टर्म फि सकल बालिसी थी उसकी गलती को समझा गया है। जब स्राप जीरो बर्जाटंग करते पंजीपतियों ने भी जीरो टक्स सिस्टम शुरू किया और श्रीपने बुक वैल्यु प्राफिट पर टैक्स लगाने का प्रस्ताव रखा है श्रीर इसी तरह से मजदूरों प्राविडेंट फंड वगैरह को टक्स की तरह वसूलने का प्रावधान किया गया है, सब कुछ ग्रच्छी बाते हैं लेकिन पूरे तौर पर यह बजट स्टिरियों टाइप है ग्रीर यह ग्रत्यन्त निराशाजनक बजट है । मैं तीन बिन्दुग्रों पर इसका विरोध करता हूं।

पहली बात तो यह है कि हमारे पास ग्रच्छे ग्रन्न भंडार थे, इन्कास्ट्रक्चर का भी उत्पादन बढ़ाया, कर भी अच्छा वसूल हुम्रा था । इसके बाद कोई ऐसा बोल्ड स्टेप उठाना चाहिए था जिससे देश में ग्रभी जो भयंकर बेरोजगारी है, खासकर शिक्षित वेरोजगार है ग्रीर जो विवटनवादी रास्ते पर जा रहें हैं उनको रोकने के लिये कोई रास्ता निकाला होता, उनके लिए कार्यक्रम होते जिनकी स्रोर वे स्राकिष्त होते पूरा युवा समाज का ध्यान उधर जाता लेकिन ऐसा कुछ इस बजट में नहीं है । स्रभी वेरोजगारी का यह म्रालम<sup>े</sup> है<sup>ं</sup>कि हम साल में जितने नए कारखाने खोलते हैं उनसे दुगुने तिगुने बंद कर देते हैं । ्दसलिए यह निराशाजनक बजट है। दूसरा कारण जिससे मैं इसके खिलाफ हूं वह यह है हमारा पड़ौसी देश चीन । चीन हम से ब्रंभी भी इस्पात.

कोयला, श्रम्न वगैरह में पांच गुना से ज्यादा उत्पादन करता है। हम उमके पड़ौसी हैं श्रौर हम ग्रगर इतना पीछ जायेंगे तो पता नहीं इसके भविष्य में क्या खराब नतीजे निकलेंगे। ग्रभी जो परिकल्पना की जाती है कि इस शताब्दी के ग्रन्त में भारत 15 मिलियन टन इस्पात का उत्पादन करेंगा तो कब तक चीन डेढ़ सौ मिलियन टन से ज्यादा चला जायेगा। इसलिये यह एक चिन्ता की बात है।

तीसरी बात यह है कि इस बजट से गरीबी स्नौर भी बढ़गी स्नौर इससे तबाही स्रायेगी । देश में खास करके कुछ बहुत बड़े पाकेट हैं जहां पर बहत ही दरिद्र लोगों का केन्द्रीयकरण हो 'रहा है । बिहार,यू०पी० के पूर्वी हिस्से में तथा उड़ीसा ग्रौर बंगाल में एक विश्व स्थिति है । यहां जो पुराने उद्योग थे वह ग्रब नीचे गिरते जा रहे हैं जैसे जूट, चीनी, काटन तथा दूसरे ऐसे उद्योग जो थे वे बरबाद हो रह हैं। बिहार में डालिमयां -नगर जैसा इंडस्ट्रीयल कम्पलैक्स बन्द हो गया है । बदले में नये उद्योग वहां स्थापित नहीं हो रहे इसके चलते हम को लग रहा है कि इस क्षेत्र में एक बड़ा विस्फोट होने वाला है । स्रभी तो स्राप छोटे छोटे राज्यों में सेना भेज कर सम्भाल लेते हैं लेकिन हम यह अन्दाज लगाते हैं जब यह क्षेत्र उठेगा जैसी घटनाएं श्रभी सांगली में घटी हैं वैसी जब हिन्दी स्पीकिंग एरियाज में शिरू होंगी तो यह सम्भालने लायक स्थिति नहीं रहेगी । इसलिए यह बजट मुझ को निराशाजनक लग रहा है । मुझे इसलिए ऐसा लग रहा है कि मैं समझता हूं ग्रभी देण में जो डेथ डांस चल रहा है चाहे बिहार हो या पंजाब हो उसका एक प्रधान कारण यह है कि जो प्युडल एलीमेंटस हैं वह श्राफेंसिव स्थिति में चले श्राए हैं, तो इनको कर्ब करनाजरूरी है । लेखिन इस वजट में मात 5.75 करोड़ रुपया भूमि सुधार की मद में रखा गया है यानी फ्युडलिंज्म को सामन्तवाद को इन-टेक्ट रखा जाएगा वैसे ही हरिजनों की हत्याएं होंगी, कास्ट रायट्स होंगे, उसी 🗸

258

तरह से सारी चीजें चलती रहेंगी । इसलिएं मैं इसका विरोध करता हूं हमारे शासक वर्ग के लोग और मुझे से

कुछ देर पहले अभी जो माननीय सदस्या बोलीं ग्रौर उनके पहले झा जी बोले इन लोगों ने कोई एक सिद्धांत बना लिया है वह है समाजवाद की फिलास्पी समाजवाद का बेसिक प्रिसिपल है कि पहले ग्राप शोषण बन्द कीजिए तब फिर बाकी बात आएगी। तभी आप उनको खुशहाल बनाएंगे लेकिन शोषण भी रखते रहिएगा तब ग्राप समाजवाद बनाएंगे,

यह तो हाथी के जैसे दो दांत होते हैं वैसी ही बात है। अप्रापके भी दो दांत हैं, दिखावे में समाजवाद दर ग्रसल में पूंजीवाद नहीं तो ग्राप समझते ही नहीं हैं मैं इस विषय पर ग्राता हूं कि इस देश में सबसे बड़ा कारखाना गरीब

बनाने का कारखाना है महंगाई के कारण मुनाफाखोरी के कारण सुदखोरी के कारण, बंटाइदारी के कारण, बाढ़ और सुखाड़ के कारण हर साल 10 लाख ग्रादमी जो ग्रभी पावर्टी लाइन से उठे हुए हैं वे बिलो पावर्टी लाइन म्राते जा रहे हैं। सरकार ईमानदार नहीं है इनके श्रांकड़े रखने में । ग्रगर हमारी शासक पार्टी के लोग ईमानदारी से श्रांकडे दें कि कितने लोग

हर साल नीचे जा रहे हैं तो बात स्पष्टे हो जाएगी । एक मिलियन ग्रादमी हर 10 साल में गांव छोड़ कर शहर में त्राता है, इसकी सेंसस रिपोर्ट को देखने के लिए भी ग्राप तैयार नहीं हैं। झा जी बड़े विद्वान सदस्य हैं। श्रौर उन्होंने तारीफ की कि प्रधानमंत्री ने एक मिलियन मकान बनाने का एलान

किया है । लेकिन यह मिस्टर

मिनिस्टर ने कहा है ग्रौर मिस्टर फुलड ने क्या किया है 20 लाख मंकान ध्वस्त कर दिये हैं। ग्रभी कृषि मंत्री जी यहा बैठें हैं। सदन को उन्होंने सूचित किया था कि 20 लाख मकान इस बाढ़ में ध्वस्त हो गये । 10 लाख ग्राप बनायेंगे

प्राइम

हजार मंत्रेशी ग्रापने बांटे हैं एंट पावर्टी योजना में जबिक 56 हजार मवेशी इस बाढ़ में मर गये हैं या बह गये हैं। स्राप कहां जा रहे हैं। एक स्टेप फारवर्ड

भ्रौर दो स्टेप बैकवर्ड होते जा रहे हैं।

ग्रीर 20 लाख ध्वस्त हो गये । 50

Discussion इसलिए मैंने कहा कि गम्भीर रूप से इस सवाल पर विचार कीजिये लेकिन दुर्भाग्यवश हमारे शासक पार्टी के लोग

इसका विचार ही नहीं करते हैं। इतने पर सिंचाई ग्रौर बाढ़ की मद में मात 4 करोड़ रिपया ज्यादा इस वर्ष रखा है। कृषि में मात्र 10 करोड़ रुपया ग्रधिक रखा है ग्रौर बिजली जैसे महत्व-पूर्ण मद में इन्होंने तीन प्रतिशत घटा

दिया है। जो विकास की मद है उसको इन्होंने घटा दिया है । स्राप बताइये बिजली के बिना खेती ग्रौर उद्योग सभी चौपट हो रहे हैं ग्रौर ग्राप इसे ग्रौर वर्बाद करते जा रहे हैं। श्रब सब से ज्यादा बोझ देश के डिफेंस बजट पर बढ़ गया है । जब दुश्मन हम पर हमला करता है तो निश्चित रूप

से देश की सुरक्षा पर श्रधिक व्यय करना पडेगा ग्रौर इसके लिए ग्रधिक प्रावधान करना पड़ेगा'। कुछ माननीय सदस्यों ने इसकी स्रालोचना की है लेकिन मैं इस विषय पर उनके साथ नहीं हूं। में समझता हूं कि ग्रापको यह करना ही पडेगा क्योंकि ग्रमरीका ग्रापको डिस्टे-ब्लाइज करना चाहता है । ग्राप बोलते नहीं हैं, लेकिन प्रधान कारण इसका यह है जब तक वह पाकिस्तान को हथियार

देता रहेगा श्रापको इकोनोमी बरबाद होती ही रहेगी श्रौर पाकिस्तान को भी बरबांद करता रहेगा । लेकिन इस डिफेंस मद में पंजीपतियों पर एक पैसा भी नया टैक्स नहीं लगाया गया है । जन-साधारण के लोग तो टैक्स देंगे लेकिन डायरेक्ट टेक्सज में एक परसेंट भी नहीं बढ़ाया जाएगा । तब किस बात के लिए ये गंजीपति

3-00 P.M. है यह हमको बता दीजिए । मैं प्रापको भ्रांकडों के साथ देना चाहता था कि जो इफेक्टिव टैक्स था कारपोरेट सेक्शन का वह 44 परसेंट से घटकर 3,8 परसेंट पर चला श्राया । श्रापने , जवाहर लाल नेहरू ने के समय का उद्धरण किया है तो लढरण उनका, इम्प्लीमेन्टेशन प्राइम मिनिस्टर थेचर का, यह हमको समझ

था उसको स्रभी घटा दिया है । डाइरेक्ट टैक्स में इन्कम टैक्स का शेयर था 33 परसेंट उसको ग्राप 8 परसेंट पर ले

में नहीं ग्राता है। ग्रापने नेहरू जी के

समय में जो शेयर ग्राफ कारपोरेट टैक्स

# [श्री चतुरानन अभिश्र]

श्राये हैं । इसी तरह से ये पूजीपित टैक्स भी नहीं देंग । विदेशी मुद्रा जितना खानगी क्षेत्र ने श्राजित की उससे ज्यादा खर्च की, यह श्राधिक समीक्षा ने स्वीकारा है ।

बेरोजगारी का यह हाल है कि प्राइवेट सेक्टर ने माइनस रेट्। से इम्प्लाय-मेंट जनरेट किया है। ये रोजगार देंगे नहीं ये श्रपना म्ताफा बढ़ाएंगे, शेयर मारकेट में उछात आपगा, लेकिन चीजों की कीमतें घटेंगी नहीं । कितना ही उत्पादन बढ़े लेकिन कोमतें घटेंगी नहीं । विद्धान झा जी ने प्रभी चर्चा की कि देश में इन्फेनेशन नहीं होगा डिफिसिट करने से । (व्यवधान) शोपर का प्राएण्ड डाउन तो है। ही भ्रापका चलता रहता है लेकिन ग्राप उसी उछाल को लेकर कूद रहे थे कि इमारी नयी नीति सफत हो रही है। ग्रमी फिर डाउन होने लगी है। डा र महाराज भी डाउन होने लगा है। . (व्यवधान) वह ग्रलग क्वेश्चन है उस पर ग्रलग समय दिलवा दीजिए अपनी पार्टी से पूछकर तो मैं उस पर बोतने को तैयार हूं। मैं कह रहा हूं कि न ये इम्प्लायमेंट दें, न प्राइसेज को घटाएंगे, न ये श्रापको टेक्स देंगे तो किस बात के लिए ग्राप ब्राइबेट सेक्टर की पूरा करते हैं यह हमको बता दीजिए । ग्रब मैं सरकारी भ्रष्टाचार, फिजूनवर्ची ग्रौर बदइन्तजामी पर ग्राना चाहता हुं जिसमें इन्डिया टूडे के मुताबिक हर मिनट 4 लाख रुपए बरवाद हो रहे हैं। (समय की घंटी) थोड़ा सा टाइम मैं मांगुंगा । हम रुपया पैसा तो नहीं मांग रह हैं। थोडा 5-7 मिनट का टाइम दे दीजिए।

उपसभाष्मक्ष (श्रीपवन कुमार बांसल): श्रापका समय पूरा हो गया है लेकिन श्राप श्रपनी बात कह दीजिए सूक्ष्म में । श्री **चतुरान मिश्र**ः ग्रभी जो इंडिया टुडे ने छापा सिर्फ उसकी एक लाइन पढ़ कर सुना रहा हूं:

"Every third rupee spent on the country is spent by some Government Departments and others. That is one lakh crores a year. And every fifth rupee out of that goes waste."

हमारे पास अभी खाद और आपूर्ति विभाग के मंत्री महोदय का खत है कि फूड जो स्टोरेज करते हैं उसमें 83-84 6.74 लाख टन, 84-35 में 5.72 लाख टन ग्रौर 85-86 5.94 लाख टन बरवाद हो गया है। हम ग्रापसे पूछना चाहते हैं कि 3 साल वृ के भ्रन्दर 18 लाख टन जो म्रापने बरबा**द** कर दिये यह किसी गरीब को दे देते यह श्रापसे नहीं हुन्ना, यह न्नाप हमें बता दीजिए । इसका जवाय क्यों नहीं देते । यही हम लोग वार-बार कहते हैं कि ग्राप बरवादी करवाते हैं, चोरी करवाते हैं, भ्रष्टाचार करवाते हैं ग्रौर गरीबों को भूषा रखते हैं । इपका तों कोई जवाब दीजिए कि ऐसा क्यों हो रहा है। यह श्रापके भ्रष्टाचार का श्रालम है जो चारों तरफ से इस ढ़ंग से हो रहा है।

ं मैं कुछ सुझावों पर ग्राता हूं । य सब्सिडी को ग्रासानी से 50 परसेंट घटाया जा सकता 🔓 । पहली बात यह है कि लीकेज को बन्द कीजिए दूसरी बात है कि जो फूड का संग्रह है भंडार है उसमें से 50 परसेंट ग्राप फुड फार वर्क में जाने दीजिए। इसमें विकास का काम करेंगे, तरह-तरह का काम करेंगे, गांवों में जाकर नहरों की चैनल बनाएंगे, रोड बनाएंगे बहुत काम है। तो सब्सिडी ग्रापकी घट जायगी दूसरी बात यह है कि जिसके चलते सब्सिडी ज्यादा है कि गैस को जिस प्रीइस में भारत सरकार बैचती है फटि-लाइजर प्लांटस को वह स्रमेरिका के मुकाबले में पांच गुना ज्यादा में जाता है। इसिलिए खाद का लागत खर्च ज्यादा है। यह तो म्रापका किया हुम्रा किएशन है। जो बैंक का इंटरेस्ट रेट है, ग्रभी हमारै वैंकिंग सेक्टर के वित्त **मं**त्री यहां **बैठे** 

हुए हैं, 17 परसेंट का क्यूम्लेटिव इंटरेस्ट कंपाउड इंटरेस्ट ग्राप लेते हैं। जापान श्रौर साउथ कोरिया की चर्चा ग्राप करते हैं जहां 6 परसेंट से भी कम है। हम श्रापको कहां से सस्ता समान दे देंग । एक माननीय सदस्य ने मजदूरों की कम-जोरी के बारे में कहा था। मैं मेहता जी से कहंगा कि फटिलाइजर के टोटल कास्ट का सिर्फ 3 परसेंट मजदूरी में लेते ! हैं ग्रौर ग्राप 42 परसेंट खर्च करते हैं इलेक्ट्रिसिटी ग्रौर दूसरे प्यूल्स पर, यह बरवादी ग्राप नहीं देखते हैं ग्रौर इसके चलते हाई कास्ट इकानामी हो गयी है जिसके चलते यह इतनो खराब हालत होती चली जा रही है। हम मजदूरों के चलते ऐसा नहीं हुन्ना है।

2 61

इसी तरह रिटेंशन प्राईस रखे हुए हैं श्रीर बहुन सी चीजें हैं, श्रगर मुझे समय रहता तो आपसे कहता कि खशी से आप सब्सिडी को घटा सकते हैं 50 प्रतिशत। में दूसरा सुझाव दूंगा कि देश को ग्राक्षित करने के लिए ग्रोवर नान-प्लांड एक्सफेंडिचर जिसको कहते हैं, उसमें 5 प्रतिशत की की प्रधान मंत्री कटोती की घोषणा करें, राष्ट्रव्यापी ग्रास्टेरिटी प्लान ग्राए जिसे सब समझें। बरबादी हम लोग चारों तरफ देख रहे हैं। कोई भी माननीय ग्रपने ग्रनुभव से बता सकते हैं कि सरकार कितनी फिज्लखर्ची कर रही है। तो यह 5 प्रतिशत की कटौती कीजिए ग्रौर इसकी जो राणि होती है, इस राणि को लेकर परमानेट इंतजाम कीजिए बाढ़ श्रीर सुखाढ़ का हरेक साल पांच सौ करोड़ रुपये इस मद में रिलीफ में भ्रापको देना पड़ता है। इसको स्राप चाहें तो रोक सकते हैं।

फिर आप दाम को बांधिये, नहीं तो हरेक साल ग्राप तीन सो करीड़ या चार सौ करोड़ रुपया देते हैं ग्रीर कभी पांच करोड़ भी सिर्फ डियरनेस ग्रलौंस में ग्रापिको देना पड़ता है। ग्रगर दाम बांधा जाए, तो यह नहीं हो सकता है।

इसी तरह से हम चाहेंग कि ग्रापने जो छापामारी का काम किया था, जबकि पूजीपतियों ने इसका विरोध किया, लेकिन मैं उसका पूर्णतया समर्थन करता हूं। एक ही काम आपने अच्छा किया था कि छापामारी कर रहे थे और अब यह शंक प्रकट की जा रही है कि वर्तमान प्रधा मंत्री इस पर रोक लगाना चाहते हैं अगर यह आशंका सत्य है, तो अत्यन्त घातक होगा: यह में आपको कहना चाहुंगा

तो मैं यह चाहता हूं कि भ्रष्ट राजनीतिज्ञों पर भी छापामारी हो, जो भी अनुचित ढंग से सम्पत्ति जमा किए हुए हों, उनके ऊपर छापा मारा जाए।

श्रंत में सरकार की जो मूल्य नीति है, उसके बारे में कुछ कहना चोहंगा । मूल्य नीति ग्रापकी यह है कि कितना ही उत्पादन बढ़ेगा, तो दाम बढ़ता चला जाएगा फुड स्टोरेज में ज्यादा है, फिर भी दाम बढ़ेगा, काटन का दाम गिरेगा, कपड़े का बढ़ेगा। तो कौन भ्रापकी सराहना करेंगे लोग जब कहते हैं कि किसानों को रेम्न-रैटिव प्राईस दीजिए, तो इसका मतलब है कि मिडिलमेन्स प्राफिट को कट कीजिए ग्रौर तब ग्राप उनको दीजिए । ऐसा नहीं कि इनको भी दीजिए श्रौर उनको भी दीजिए भीर सारे देश को लुटिये। यह हम नहीं चाहते हैं । 'इसलिए इस संबंध में मैं आपको यह कहना चाहता था।

एक विषय और है वह है विदेशी सिज़िदारी का—यह जो भी अभी चल रहा है कोलेबोरेशन का, उससे हम लोग चितित हैं। मैं आपको स्पष्ट कह देना चाहता हूं कि 1984-85 में 752, 1985-86 में 1024 और 1986-87 में 958 विदेशियों से साझ दारी की गई है। माननीय सदस्या ने अभी कहा कि अगर यह हम डेफिसिट फयइनेंसिंग नहीं करेंगे, तो क्या . . (व्यवधान)

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Just state your points and conclude. Otherwise I will have to call the next speaker.

श्री चतुरानन मिश्र हम सिर्फ प्वाइटस ही कह रहे हैं थोड़ा सा समय तो गइंट्स कहने में लगता है। हम उनसे य कहन चाहेंगे कि पावर हाऊस बनाने ह ल अगर आप डेफिसिट फाइनेंसिंग करके तो

# 1987-88—General Discussion

# [श्रो चतुरानन मिश्र] -

नहीं रोकते । ग्राप पेप्सी कोला के लिए करते हैं, हैमबर्गर के लिए करते हैं, मारूति कार के लिए करते हैं, फाइव-स्टार होटल के लिए करते हैं। यह सारा इनवेस्टमेंट इस देश के लिए देशद्रोहियों का काम होता है। तमाम लोग ग्राजिज ग्राजाते हैं। मैै उसी तरह से आपको कहना चाहंगा कि श्रमरीका में नान रेजीडेन्ट इन्डियन्स का इन्डिया इन्टरनेशनल फण्ड बना है, जिसमें वहा के टाप -रैंकिंग इंडस्ट्रियल कारपोरेशन मेरी लिंच से साझेदारी हुई है वह ग्रापके युनिट दूस्ट के ग्रंदर घुस कर भीतर घात करेगा और इसलिए हम ग्रापको रोकते हैं। अगरचे मैं जानता हुं कि हमारे देश की हालत दूसरे डेवेलपिंग कण्ट्रीज जो हैं, उतनी खराब नहीं है, उनसे हमारी हालत अच्छी है, लेकिन समय रहते हुए मैं इसकी चेतावनी देना चाहता हूं।

**ब्राखिर** में एक बात मैं ब्रौर कहना चाहुंगा कि विदेश व्यापार में जो असंतुलन है, जो पहले वित्त मंत्री थे, उन्होंने सदन को मेरे प्रश्न पर श्राश्वासित किया था कि हम लोग देखेंगे कि रूपी एरिया में जो ट्रेड हो रहा है, उससे हायर टेक्नालोजी श्रीर दूसरी चीजें हम लोग लें क्योंकि सभी एरिया के ट्रेड में यह खुबी,है कि भीर एक्पोर्ट दोनों सामान ढंग से चलता है। तो इसको हम करेंगे, उन्होंने कहा था कि हम एरियाज ग्राइडेंटिफाई करेंगे ग्रौर विदेश ब्यापार घाटा हम रोकेंगे। दुख की बात है कि इस बार जो बजट पेश किया गया है उसमें कोई भी इस तरह का नहीं बताया गया है। (समय की घंटी) कि सरकार ने उसका कनक्रीटली श्रध्ययन किया है या नहीं किया है। भ्राखिरी बात यह कह कर में समाप्त करता हूं ग्रौर यह है कि रीजनलिज्म की समस्या देश में आ गई है, इसको रोकने के बिजाय ग्रापके बजट से यह बात बढ़ेगी । राज्यों को जो कॉस्टीट्युश्नल फण्ड दिया जाता है। यह तो उनका अपना अधिकार है । आपने उनकी ग्रांट में मात्र 1581 करोड़ ह्पये का दिया है। श्रौर उनसे इण्टरेस्ट में श्राप लेंगे 3,187 करोड़ यानी म्राप जितना देते हैं उससे दुगने से भी ज्यादा लेते हैं। यह साइलोक का काम ग्राप बंद कीजिए। मैं

ग्रापसे अन्रोध करूंगा कि केन्द्र सरकार, प्रधानमंत्री ने कहा है और ग्रापने अन्तर्राष्ट्रीय सम्मेलन भी किया था न्यू विगनिंग के लिए, तो न्यू बिगनिंग की जिए कि केन्द्र यह सूद नहीं लेगा, साइलोक का काम नहीं, करेगा। इसलिए सूद समाप्त की जिए, नहीं तो पिछड़े हुए राज्य और भी तबाह होंगे और उन्नत राज्य ज्यादा लाभ उठाएंगे। यह कंसाइनमेंट व्यापार वगेरह का जब ग्राप करेंगे, तब करेंगे, लेकिन इण्टरेस्ट सिस्टम को फोरन समाप्त कर दीजिए ताकि वह राज्य फिर से ग्रपने पैरों पर खड़े हों और ग्रागे चल सकें।

हमारे यहां जो पूर्वी क्षेत्र है बिहार का, उसके बारे में मैंने पहले ही कहा है कि वहां विस्फोटक स्थिति आ रही है और इस पर एक मिनिट और लूंगा (व्यवधान)

उपसभाष्यक्ष (श्री प्यन कुमार बांसल): मिश्र जी नहीं, ग्रव में नहीं दे सकूगा, Just conclude now. I will callt he next speaker now.

श्री चतुरानन मिश्र : बस समाप्त कर रहा हं। माइका इण्डस्ट्री पर जो एक्साइज डयटी लगती थी, उसकी गवर्नमेंट ने हटा लिया है, लेकिन मिटको ने तुरन्त उतने दाम बढ़ा लिए, तो घटाया क्या आपने ? यह हम जानना चाहाते हैं - 1 यही होगा कि मिटको ने जितनी चोरी उन्होंने पिछले वर्षों में की थी वह सब ढ़क गया । उनके सभी स्टाफ का वह सबका दाम बद्धा लिया 34 परसेंट इसके लिए हम सरकार से कहेंगे कि जब मंत्री जी जवाब दें तो इस बिन्दु पर भी ग्रवश्य जवाब दें। इतना कहते हुए में इस बजट का विरोध करता हं क्योंकि हम समझते हैं कि इस बजट से ग्रीर भी ज्यादा पुलिस खर्च बढ़ेगा जो पिछले साल के बजट में से इस साल के बजट में 300 करोड़ ज्यादा पुलिस बजट में देना पड़ा । इसलिए यह बजट पुलिस बजट हो जायगा और देश ग्रराजकता की तरफ जायगा।

इन्हीं शब्दों के साथ मैं इस बजट का विरोध करता हूं।

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: We are discussing this Budget which has come in a totally changed atmosphere. It is necessary for us to perceive and appreciate this change. In fact, I would not be wrong if I were to say that there is a considerable change in the face of the Budget. I have process of repeatedly saying that the budgeting should be open. It should be relaxed; it should be known; it should be for a certain period. I never imagined that what I had been advocating, for wou'd really come true in such a significant measure as I find it today. Therefore, the very first thing, which is expected of the Budget namely, uncertainty, some sort of sensationality, some sort of spectacularism, is missing in the new Budget. What is substituted in this Budget is a very large degree of sincerity. It is

substituted by very solid measure perhaps

invisible but definite and decisive.

It is easy to say that this i, rudderless or lacks direction, but if one were to pay a little more attention, as I will endeayour to do, one finds that for the first time there is a definite direction. Not only is there a definite direction, but the progress along that path, in that direction, is also substantial. Moreover it also comes in the wake of a very very persistent, very very conscious and almost deplorable and pathetic attempt at criticising the hon. Prime Well Minister. they cannot say anything against Our politics of late, I have that seen they are trying to say something of functioning, one must welcome it. It the style of functioning. If this is the style is open, it is relaxed it is certain, it is matter of fact it means business. But unfortunately I think that there is in some quarters and those quarters are not in this country alone they are paying for people in this country to play the against the honourable Prime Minister and our Government. As an Indian I stand here with certain amount of pride, because when we see all aroud what our country has achieved what our Government done for the country. I do not thing anything comparable has been done anywhere else in the world.

SHRI W. GOPALSAMY: Anywhere else in the world?

Discussion MURLIDHAR SHRI CHANDRA-

1987-88—General

KANT BHANDARE. Yes, in comparable conditions. You don't try to compare U.S.A. with India. I will tell you, let us our population to U.S.A. let us put 750 million people there and bring those and bring those 250 million people here, we can also prosper like America. those circumstances they would have been worse than what we are today. Therefore, the point which I am saying is that let us stop this My hon. friend  $D.M.K_{J}$ is particularly an expert at self-denigration. I do not know why we should not be proud we have been doing because we have presserved the largest and the best democracy in the world under the most adverse cirmustances. Why should we not be proud of it? Why I welcome the budget here, I will come first to the charge of lack The first direction which is of direction. given by the budget (a) is a war which we have to declared on poverty. will go on incessantly and there will no let up in our efforts to fight against the poverty. I do not want to quote figures, because many speakers have stready referred to them and those figures are cloquent that the Government has not a weelfit compromised on the expenditure to be done on these basic things. But what is most important is that in the context today's population probem this one major probem which is facing the country which problem in alone tackled will be a solution to many other things. Population experts, demographic experts agree on one thing and that is the one thing which will reduce the population growth in any country is education. Without education we cannot succeed and it is proved. Let us go to the cities where couples are educated, you find that the birth rate is drastically reduced. Let us go to the rural areas and in the interior where there is ignorance, you will find that the birth rate grows first therestress on education and fore thing is there is such a large allocation of 800 crores in the budget I could not have imagined such a large allocation even in my wildest dreams, for education is the first charge after food, clothing and shelter for improving the dignity and a personallity of a human being of our citizens. It

has got such a big impetus such a

[Shri Murlidhar Chandrakant Bhandare] boost and for that matter I must congratulate the Prime Minister who is in charge

of finance portfolio at the moment. One thing which is necessary for the development of our country is education. glad that Operation Blackboard Novadaya Vidyalayas and all other things will get a tremendous impetus. This is the direc-The setion in which we want to go. cond is, of course, emphasis on shelter Housing has got a big boost. I do want to enumerate all those things beca-

use they have been repeated more than

once. I would rather take the time of the

House in making one more point.

The third thing which I come to is the deficit. There are two things which want to say and for which I want Members of the Opposition to answer, if it is possible. Now a deficit can be bridged by two known methods, that is, either you tax more, that is one way or secondly, you have a 'drastic cut in your plans. I have not known of a third method but the hon. Members on the other side who are expert in coining invectives ... (Interruption).

JAYALALITH'A MISS JAYARAM (Tamil Nadu): Bu the D.M.K. has outlook. They cannot you because the DMK tacks a rational outlook.

CHANDRA-SHRI MURLIDHAR KANT BHANDARE: Yes, but you will not deny that they are great experts in inventing invectives. I hope, they will find a third method to reduce the deficit. (Interruption).

SHRI V. GOPALSAMY: Because they are an All India Party, but we have got a regional outlook.

CHANDRA-MURLIDHAR SHRI KANT BHANDARE: Regional outlook can become national outlook and national outlook can become international outlook Member is a very very and hon. example. (Interruption).

SHRI V. GOPALSAMY: But we do not agree with your definition of nationalism at all.

MURLIDHAR SHRI CHANDRA-KANT BHANDARE: Both these temptations of either cutting the plan or increas-

Discussion ing the taxes have been avoided by the Prime Minister. I must therefore, congratulate him on doing this because it is this which also gives an answer to criticism which sometimes apparently valid but in substance is baseles namely that it is the deficit which will result inflation. Nobody likes deficit as been said by the Prime Minister himself but it is a myth which is really exploded by our Government that deficit Budgeting does not necessarily result in inflation and we must avoid inflation for this reason on the poorest of our because inflation is the cruelest tax on the poorest of our people and I have manner of doubt that this Government will see that this inflation is curtailed when I say so, I do not express a pious hope. I am backed by the track record of this Government which is excelled by any other Government and I challenge the Opposition to show it in any other part of the world where deficit Budgets, we have contained inflation and I will give figures to illus-1979-80 those were the trate my point. honeymoon days of the Opposition, Janata Party and what not. There was a budget deficit of Rs. 2,433 crores and inflation in the wholesale prices on point point basis was 21.4 per cent. I think it is their experience which they see all the time saying that our deficit will result Now, you should come to in inflation. our record. 1980-81, Budget deficit was Rs. 2577 crores and since it was a hang over inflation in the wholesale prices was 16.7 per cent. In 1981-82 when we took command of the situation, now came the track record. It was Rs. 1392 crores and the inflation rate was 2.4 per cent. In 1982-83, it was Rs. 3399 crores and the inflation rate was 7.3 per cent. In 1983-84, it was Rs. 1817 crores and the inflation rate was 8.2 per cent. 1984-85 it was Rs. 3985 crores and 7.6 per cent was the inflation rate. In 1985-86, it was Rs. 4937 crores and the inflation rate was 3.8 per cent and those who have talked about the large deficit of the last year. And those who are talking about large deficit of the last year-Rs 8,285 crores unprecedented what is the inflation rate? 5.9 per cent—all within the single digit. Therefore, I have no doubt that this Government will contain the deficit.

(Time bell rings) There are one or two

suggestions. I want to make. Today you will have to create an atmosphere of thrift, an atmosphere of austerity, you wil have to make sacrifiecs, you wil have to tighten the belt, because it is only then that the prices will be controlled. You will have improve the climate particularly in regard to the public distribution system. The Government's relief to the workmen particularly, I have no doubt will result in greater industrial harmony and in greater production. I want to refer to a criticism which has been widely expresed by people, including the members of the Bar. regards Section 194(E). Now, there are two or three things about it. Firstly, one of the characteristics one of the hallmarks, one of the major stands of this Government has been that it will simplify tax structure, it will reduce paper work. Now. I want to ask the Minister whether the criticism which is made that will result in a large paper work apart from the other hardships of affecting the liquidity in industry and other things, is really true. Prima facie as I have looked at it, I feel there is a great deal of substance in that criticism and I have

viction, will not hesitate in taking the remedial measures and deleting 194E. Very little will be achieved and substantial will be gained if that steps is taken, of course after carefully considering the pros and cons. You must now make

doubt that if that criticism is valid this

Government, which is always open to con-

really very, very narrow and many people who ought to be within the net are not there. (Time bell rings). There are only one or two points to make. I don't like you to ring the bell. I don't

efforts to widen the tax base. Today it is

like you to look at the time. There are other better objects to look at in this House. I am just finishing....,

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): But you

SHRI MURLIDHAR CHANDRA-KANT BHANDARE: Anyway I come to my point, For professionals you have

have not pointed out what they are.

given an allowance of Rs. 3000 for medical expenses. I know of professionals who suffers from cancer. I know of professionals who have to go for open-

Discussion heart surgery. I know of professionals who suffer from many other serious diseases. Two things happen when they fall sick. Their income stops and when they go for operation, they have to sell everything, dig out of all their savings and go for operation. This is not true in the case of any of the employed or other person for whom there is adequate protection and security. I would, therefore like you to reconsider this and permit them to have up to 5 per cent of their income in fund which can be invested every year and which can be utilised in times of such extreme health hazard either for the assessee himself or for any of the depen-

I would then only say that today Defence expenditure is Rs. 12,512 crores it constitutes 31 per cent of the non-Plan penditure. The impact of the Pay Commission is Rs. 1,500 crores. These are the constraints of the Government which we If for defending the homust realise. nour, for defending the freedom, defending the unity and for defending the integrity of this country, the citizens this country are required to make sacrifice even supreme sacrifice, I have no manner of doubt in my mind that we will not be wanting in it and we will support the Government which deserves it which enhances and srengthenes the freedom and independence and democracy for

dants of the assessee who is self-employed.

THE VICE-CHAIRMAN (SHRI PA-WAN KUMAR BANSAL): Now, Mr. Murasoli Maran,

Thank you, Sir.

our nation.

SHRI MURASOLI MARAN (Tamil Nadu): Mr. Vice-chairman, Sir. never before has a Budget been built on so much of expectations from the public as this year's Budget and at the same time, never before has so much of disappointment been created by any Budget as this year's

of Budget.

Sir, in the annals of our history, there are two Finance Minister who stand in contrast. Though they are poles apart they are worth being mentioned because they are outstanding Finance Ministers in their own way. One is notorious and another is famous. Sir, at the moment,

without meaning any disrespect to any-

body, I would like put Mr. Charan Singh

#### [Shri Murasoli Maran]

in the first category. He created a Budget in sense that with a vengeance he butchered the urban elite and the middle class and he did not leave anybody. comes Mr. V.P. Singh. Perhaps he is the first Finance Minister in India to have produced the most innovative Budgets up till now. But, at the same time, I have to congratulate his colleague, Mr. In the wake of these innovative Budgets we have been expecting, people have been expecting, something more, something beneficial, when the Prime Minister himself chose to produce the Budget. But the outcome is, I am sorry to say, a great disappointment. Take, for example, the outcome of the Pay Commission. Now even the lowest grade employee is But we all expected that getting more. the income-tax exemption limit would be raised giving place to what they call as the bracket creep. But that has not taken place. What the Government is giving more by the right hand is taken away by the left hand. This is not in the view of the Long-Term Fiscal Policy. Even Mr. Charan Singh had a philosophy, whether it is right or wrong is a different matter. He was thinking that he was doing it because he was pro-agriculturists, he was pre-farmers and all that. Now, Sir, I want to ask a question: what is the philosophy behind this year's Budget and what is the principle behind this year's Budget? The Prime Minister, after presenting the Budget, is reported to have stated "I have prepared a Budget for growth and for the poor." The proof of the pudding is in the eating. Where is the provision for growth? Where are the things for the poor? Take, for example development. For "ment, the plan outlay has been increased just by four per cent above the revised estimate which means that if you take into consideration the inflation that is there, actually, it is something less than last year's Then take the Central Plan provision. outlay on rural development programmes like the IRDP and the NREP. What is the increase? It is only seven per cent. So, if inflation is set off, we are getting less for development. With regard to inflation, as Mr. Bhandare has pointed out, we are all very happy because in spite of the huge deficits created over the years in-

flation is not as much as was expected by the academicians and the cconomists. Even then we are having some misleading indicators, misleading indices, for measuring inflation. For example, we are measuring inflation by the Wholesale Price Index which shows that presently it is only 6.5. per cent. But, according to the Consumer Price Index, it is really 8.8 per cent. It that every Indian who his · is holding a. rupee in 100 paise hands will be having only minus 8.8 which comes to about 91 paise \*-The value of the rupee has gone down very much and the present value of the rupee is about 13 paise or It creates Inflation means hidden tax. intolerable conditions for middle the class, for the unemployed, for the salaried man. Sir, in fact the tax collector would always be very happy if there is This is true all over the inflation, world, not only here, in the States as well as at the Centre. Because this, is a hidden tax the Finance Ministers need not go to Parliament for taxing it. Secondly, Sir they will have more collections. Regarding income-tax, will be getting more than in proportion will to inflation because many people move into upper income brackets. Rewill garding excise and sales tax, they get roughly in proportion to the inflation. So that is the situation.

This year's Budget is predominantly characterised by a ballooning deficit Himalayan non-Plan expenditure, including Defence. For example, the deficit last year was Rs. 8616 crores. Now the hon. Prime Minister says that this year it would be Rs. 5700 crores and he has assured us in his budget speech he not add to the same, Sir we doubt it. In the next session It will not happen. he will come with a Supplementary Budget, and I am sure, Sir, it may reach the Rs. 10,000 crore mark.

Sir, why is not the inflation reflected in our economy in spite of the huge deficits? Sir, the academicians and Government economists will say: we have got a huge stockpile of foodgrains. If there is no galloping inflation or two digit inflation, the reason is that we are having a stockpile of foodgrains. To

some extent it is true. Whatever any expert says we have to agree to it because economics is not an exact science. This is the first argument they are giving stockpile of foodgrains is acting as a buffer, and that buffer-stock of foodgrains is preventing two digit inflation. But this stockpile is acting as a double-edged weapon. I am reading from the Economic Survey, page 107:

. 9.17. The fact that our food desired stocks are well in excess of levels for buffer stocking and food security in a bad monsoon year-and that too, following two below normal monsoon-suggests that a good monsoon could exacerbate the economic and financial costs of high foodstocks, unless measures are vigorously pursued to step up utilization of food in antipoverty programmes."

Sir, here is the crux of the matter: If we do not have enough foodstocks, will have double digit inflation. At the same time, if we have very good harvests the cost of storing foodgrains will up very high. So the economic survey suggest: go and distribute these to the So if they are resorting to verty alleviating measures it is because of this compulsion and not out of their The stockpiling is going own volition. high. So the stockpile has come to us as a double-edged sword.

Sir, there is another theory advanced. Increasing the deficit to the Himalayan proportions of Rs. 8616 crores is unprecedented in the history of India. they say that if the deficit does not reflect in the inflation then it will reflect in the trade deficit. That is the theory. There is a lot of evidence to show that the trade deficit is increasing. For examble, 1955-86 the deficit is supposed to be Rs. 8747 crores, according to the Economic Survey, So we have got foreign exchange crisis because of this. We have liberalisation. So retreat from import if you ask me the question what is the effect of this huge deficit, the effect is that we are having a huge trade deficit. Because of that we are withdrawing from import liberalisation which made the Finance Minister very famous. Sir, at the same time, there is the third argument. I

am reading from the Economic Bulletin for Asia and Pacific released by the United Nations. They have come out with a very novel theory. Probably the Minister will know about it. I will read out from this magazine. It is a research They ask: where is the missing inflation in India? In spite of this huge inflation, what is happening to inflatiou? Where is it hiding? What is preventing double-digit inflation? I want to read it for the benefit of the House. It says: "Consequently an upward shift in saving schedule implies a reduction in the excess supply of money and lowers the rate of inflation." The authors who have written it are Indians But the magazine is the United. Nations magazine. They refer to a limited period. If there is no runaway inflation in India as in Latin American countries, it is because of savings. If at all the Minister has to thank anybody, they have to thank those people who have invested in small savings.

Now, another fear of mine is that we may get into a debt trap. For example, the national debt up till now is Rs. 63,000 crores including the debt of Rs. 21,000 crores abroad. This year, in the revised estimates for interest repayment, 10,650 crores have been allocated. was our total foreign debt 20 years ago. We are now going to repay the amount in the form of interest. On top of it, we are going to borrow another Rs. 20,000 crores. Then comes the IMF repayment. There are strange things happening in the IMF repayment. terms of SDR, our repayment is decreas-But in terms of Indian rupee, our repayment is increasing. I want to quote the RBI Annual Report of 1985-86. rupee terms India's obligation rose from Rs. 4887 crores to Rs. 5284 crores. In the first quarter of 1986-87, in terms of SDR our obligation fell to 3300 millions, but in rupee terms it has increased to Rs. 5431 crores. This is because of devaluation of rupee. Therefore, my fear is that we are falling into a debt trap and like Mexico and Brazil we may have to go to IMF once again to more money to us to cover the mounting indebtedness. In this context I would suggest that we should plug all loopholes in foreign exchange Take the case of

### [Shri Murasoli Marun]

Now they borrow at 5 or 6 per NRIs. cent abroad and they deposit the amount in India in the name of repatriable funds Formerly at 15 or 16 per cent. said they would invest in high tech areas. Are they investing it? No, it is nothing Let us not get enbut black money. amoured of NRI amount. You are having the balance of payment crisis. IMF has reported to us that Indians in one year and in one country alone are maintaining bank accounts worth 1300 Rs. crores. The money which should be here legitimately is somewhere in Europe. you take into consideration all the other countries, the total figure may be 5 or 6 times more. If you bring that money, overcome trade deficit. can ^ you request the hon. Minister to take urgent steps to bring back that money. been telling about savings. The saving is the saving factor of the Indian econo-We have got the highest saving But who are saving Sir? According to the statistics, 90 per cent of the people are from the household Yes 90 per cent saving is coming from the household sector. Then you should give due respect to that sector. They are the people who are preventing the doubledigit runaway, inflation. But, Sir, have we done? You have not given enough . concession and incentive to saving. You have now created a National Saving Sche-But, I don't think it will attract saving at all. For example, it is like the Annuity Deposit Scheme introduced 20 years' ago but given up later. So, what is the incentive? How are you attracting the people? Only highly paid tives, senior bureaucrats and self employed professional people alone will go for Those who are going to have a decreased income over the years alone resort to this scheme. In view of the fact that saving is an important element in the economy of our country. would request the hon. Minister that you should bring all interest rates of various saving scheftes into some kind of alignment. I do not want total unifor-But there are plethora of saving mity. schemes. You should bring in

kind of a uniformity with the variety, so that people may not shift from one scheme to another, (Time bell rings) Then there is the notorious 194E. Many people, including Mr. Jha and Mr. Bhan-Sir, it does dare have spoken about it. not leave anybody. It brings into net all the people in the professional services, people who get royalties, fees for technical services, rent, commission payments for goods supplied, etc. Everything under the sun has been brought this category. According to this, everyone will be given a number. Already we have got BAN-bank account number. We have got TAN—tax account number. Now there is the PAN-public account number. So, Sir, we are reminded George Orwell's '1984,' So, this a funny situation Hereafter everybody will be known by their public account number, tax account number. So, George Orwell's '1984' is being repeated. it is completely illegal and unethical also. Many are not tax-payers at all. they may get refund. But when? It will take one year or two years. So, you are creating, instead of a nation of tax-payers. a nation of refund-getters from the Government. In the mean-while, the Government will be having the money. They are not taking into account the cost at By this kind of tapping at the The Government will be having, source. according to one estimate, more Rs. 1500 crores per year. Without paying interest they are going to have Rs. 1500 crores. And then the people, those who have produced. those who have spent much those who have lent services will be suffering a lot. In fact, it will attack almost all professionals. (Time bell rings) I would like to bring to the notice of the hon Minister that in the 1967 Finance Bill, a similar provision was brought forward. At that time, Mrs. Gandhi deleted it. Therefore, I would request the hon. Minister that in the name of Mrs. Indira Gandhi, reconsider it. There is no question of reduction at all. I plead for total deletion. It will create so much of complication and so much of harassment. I would even say that it is the Charan element in Mr. Rajiv Gandhi's Budget. It

will create a lot of problems for all the people. and so you have to delete the provision completely. (*Time bell rings*) I am finishing, Sir.

277

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): You have taken a lot of time.

SHRI MURASOLI MARAN: Please allow me.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): In a few words, you please conclude. I have a very long list before me.

SHRI MURASOLI MARAN: Please allow me just three minutes.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Not more than a minute. I am sorry, I have to stick to the time.

SHRI MURASOLI MARAN: You are very rigid.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): I cannot afford to give more time. Please be brief.

afford to give more time. Please be brief SHRI MURASOLI MARAN: I will finish in two minutes. Sir.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Just one minute, I am repeating that

SHRI MURASOLI MALAN: Then, I  $d_0$  not finish, Sir.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Mr. Basumatari

SHRI DHARANIDHAR BASUMA-TARI (Assam): Mr. Vice-Chairman, Sir, I never took part in any debate since I came to this Hon'ble House, Rajya Sabha It is particularly so because of the fact that I wanted to learn how the Members of Rajya Sabha carry on. I have been fortunate enough to be in the parliamentary life since 1946. And I know what the country was, how it was and what it is. Mr. Vice-Chairman, Sir, I was listening to the criticism brought forward by the opposition party members and it seemed as

so, then since 1947, after Independence,

India would not have progressed at

If that were

if we have done nothing.

and my mould have b

similar condition in which we were before. Independence. Is it not the Congress Party which guided the destiny of this country after Independence? Some speaker from the opposition party stated that when Panditji was the Prime Minister, what did he do for the country, he got nothing for the country. Is it not a fact that Panditji used to go to foreign countries with a begging bowl for the morsel of food for the people of this country? It is Panditji who did so many things. You should not forget it.

Mr. Vice-Chairman, Sir, it was Panditji's

vision which led to the establishment of

the Non-Aligned Movement. He 'aiong

with President Nasser and Marshal Tito I have been forset up this Movement. tunate enough to see the Bandung building where the non-aligned conference took And, Sir, I am very happy to say that from amongst all the developing countries, India has developed fast. Most of the development has come about .due to the innumerable development projects established by Pandit Jawaharlal He set up so many national projects in the country like the Bakhra Dam, Bokaro Steel Plant and so many It is the vision of Mahatma things. Gandhi which has been brought to reality by Panditii. The unfinished task Panditji was carried out with full delication and vigour by Shrimati Indira Gandhi. Nobody could imagine that a lady Member of Parliament on becoming Prime Minister could do such a commendable It was she who job for the country. nationalised the banks, which was first opposed by many national leaders. was only the national leaders who went to jail along with Panditji and Indiraji who welcomed the nationalisation of banks, See her imagination. Only these leaders knew how to do it and when to do it. see the envy of our other leaders. same men created the Party of rajas and maharajas, called the Swatantrata party. It is a shameful thing that sometimes the people want to work against the interests of their own country, their own nation. They themselves have said, we do think of the nation. We have split ourselves into smalls. States

### [Snri Dharanidhar Basumatari]

Desam, some in D.M.K. and they think only of their own party and own people and hence they cannot develop. They do not think of the nation as a whole. They think only of Madras and Telengana.

Now, Sir when so many leaders against Shrimati Indira Gandhi, they formed a party, called the Janata party. My friend is there. He was in the Congress before that, But how long could rule the country? Just two and a half so Within two and a half years they spoilt everything, runed everything. And when Shrimati Gandbi came back to power in 1980, she had to work hard to repair the damage done by them. Can you imagine the mentality of the people? have no faith in any other party. It is only the Congress under the leadership of Jawaharlal Nehru, the father of the nation and then Shrimati Indiraji which helped us to develop and we are developing our country. I have seen a long period of Parliamentary life for 40 years. We have to think what others have done for the country. When Shrimati Indira Gandhi came to power, so much for the country. You are lucky to have been born in independent India; we were unlucky to have fought for the independence and to have undergone all those difficulties I would only suggest that we should not pay heed to those want to criticise for the sake of criticism alone, because they will neither what we do nor will they offer any suggestions.

Coming to the Budget, I must say this is an anti-poverty Budget. Shrimati Indira Gandhi proposed 'garib; hatao' Budget; our present Prime Minister as Finance Minister has produced an anti-poverty Budget. When he came to power in 1984, nobody could imagine what he will be able to do. But we are amazed to see it now. I knew him intimately when he was 7 years of age. And when I heard him speak for the first time, I was surprised. 7 must say it is a quality which he has inherited. He has the enthusiasm which helps him to achieve his objective, and it also gives him courage. As soon

as he came to power, he came to agreement with various sections who agitating and he signed accords. He was acclaimed by every section of the people. He tried his level best to settle pending disputes through such accords. Earlier to him, Mrs. Indira Gandhi had also tried to settle these issues. young, youthful and dynamic Prime Minister at once arranged a discussion and signed the accords. When the accord was signed with their representatives, thought it was a wrong step. But now we realise it was the only course which was most desirable. And now the people fully realise it. It is very much conforming to democratic principles. It is now for the people to think and decide whether to " accept that party or not to accept. It is not for us, the Members of Parliament or the members of the Assembly, to decide. Let the people decide. We have now seen how the Sadhus and Sikh Sardar priests joined together and met Darshan Singh. (Interruptions). Don't laugh at me. I am speaking what I feel.

I was very much disappointed when the accord was signed betwen the AGP students and the Government. I was disappointed because I was the President. I did not know what it was. But now, after one year, we are seeing the results. Initially, you will be surprised, all the local papers supported the AGP and whatever they did. But now, you will find all are against this AGP Government. I had also attended a meeting of the Congress and also I had discussions at a social function, because it is only at such social functions, you can meet all kinds of people, the common people. And could find that the common people fully realised that they committed a mistake in supporting the AGP Government. The other day, I met the Prime Minister. He said something. I do not want to divulge it. But Mr. Vice-Chairman, one thing is sure. As I said, people are dissatisfied with the A.G.I. Government, when the next elections are held, Congress surely be returned to power. There can be no doubt about it.

Now, what is the position in Mizoram? Of course, a new Government has come to power there after the elections. I had been there in last elections, with our Prime Minister, Shri Rajiv Gandhi. Now, the people are repenting what they have done. They want to come back to the Congress. This shows that the people are disillusioned with the opposition Governments, wherever they are.

Mr. Vice-Chairman, I now come to my pet subject.

THE VICE-CHAIRMAN (SHRI PAWAN KUMAR BANSAL): Very briefly.

SHRI DHARAMDHAR BASUMA-TARI: This is about the development of the tribal areas. I will be failing in my duty if I do not refer to this problem. Of course, I do say that many things have been done in regard to improving the economic condition of the Scheduled Castes, the Scheduled Tribes and other weaker sections of the society. I would not say that nothing has been done, but I would say, they are not up to the mark. Take the case of percentage of literacy. In the case of the Scheduled Castes, it is only 14 per cent and in the case of the Scheduled Tribes, it is only cent. In regard to appointments, though reservation has been provided for, it now stands at 0.49 per cent in the case of the Scheduled Tribes and 2.39 per cent in the case of the Scheduled Castes. I would particularly address this question to Shri Poojari, the hon. Minister of State for Finance. We have not been able to develop these areas, we have not been able to improve the condition of the tribal and other backward people to the desired extent.

Mr. Vice-Chaiman, I am glad, the new policy specially education aims at condition of the tribal improving the pepole, Rs. 800 ctores have been promentioned vided for. It has also been that more attention will be paid to the tribal areas. It is in this background that the Prime Minister has been making an extensive tour of various backward areas, remote areas, interior areas; cities and towns. I am sure, he will do his best to bring the tribal people up.

Mahatma Gandhi said that unless the Castes and the Scheduled Tribes were brought on par with the rest. of the people, the country would not develop. This was the motto of the Father of the Nation. This was his dream. We 'are his disciples. We, as well as today's younger generation, should endeavour to fulfil his dream. We should into reality the ideals of Mahatma Gandhi, Pandit Jawaharlal Nehru and Shrimati Indira Gandhi. Thank you.

SHRI KRISHNA KUMAR BIRLA (Rajasthan): Mr. Vice-Chairman, Sir, I am grateful to you for giving me this opportunity to speak on the Budget. You have asked me to be brief. Therefore, I shall try to omit many points on which I wanted to express my views.

Sir, the Central Budget is not merely a statement of accounts. It is also a document through which policy statements are made and formulated. done in the backdrop of the socio-economic situation. Sir, as far as the Budget is concerned, there are a number of lofty ideals in it. For example, there is mention of elimination of poverty and of building a modern, self-reliant and independent economy. That apart, there are many good features. There is a proposal to appoint a National Commission on Rural Labour in order to avoid their exploitation. On education, from amount of Rs. 352 crores the proposal is to increase the amount to Rs. 800 crores. There are several measures for antipoverty programme and additional allocation of foodgrains, as a result of which there will be additional employment of 128 million mandays. There is a proposal regarding construction of 1 million houses and I would like to mention that in case this could be achieved, it will boost demand all round. For example, it will boost demand for steel, for cement, for consumer durables, etc. and then there will be a chain reaction. So, in case one million houses are constructed, it will definitely boost the economy of the country. The fact that the Government are proposing for establishment of a new with an equity national housing bank

1987-88—General

Discussion

[Shr1 Krishna Kumar Birla]

capital of Rs. 100 crores, shows their seriousness as far as housing is concerned.

There is also liberalised depreciation, 100 per cent, 50 per cent and 33 1 3 per cent. On Plan outlay and rural development plans, the target is to spend more than Rs. 2,000 crores this year the entire Sixth Plan target of Rs. 3,600 crores. As a result of these objectives, it appears that we shall be able to achieve quantitatively 63 per cent of the Plan target at the end of 3rd year and if that is done, I would call it no mean achievement. In view of this, I have not been able to understand when some of my friends who are critics of the budget, have called it a lacklustre, aimless budget: directionless and a budget character.

I would say, Sir, that in totality, it is a good budget, but certain proposals of the budget certainly need reconsideration and it is with that idea that I am offering a few suggestions.

Firstly, take the case of deficit financing on which almost every Member has spoken. The total amount of deficit finan. cing which has been estimated is Rs. 5688 crores, and comes to 2,3 per cent of the GNP. The economic theory is that a deficit financing up to 3 per cent can be absorbed by any economy. I would only say that keep it under control. Let it not be further aggravated. But side by side, I would like to that deficit financing, if created for productive purposes does not lead to inflation. I would also like to mention that as far as India is concerned, agricultural production plays a very important role. Since in the last two years we have not had good crops, the expectation is that this year there will be good crop, and in case that comes about, I am sure the inflation will be well contained.

Something I would like to mention about capital market. Some Members have spoken about it. I would be frank and would like to state did it appear

to me that the private sector has been completely evicted from the capital market. And this is owing to the reason that as far as bonds are concerned where the public sector has been permitted to issue tax-free bonds in the last year this proposal was made, whereby as far private sector is concerned, they have been denied this privilege. The other day I read a statement attributed to SCOPE who criticised some of the observations made by some of the leaders in the private sector and they said that the private sector has got the advantage of issuing convertible debentures. This is not a valid argument. After all, the only thing pleading is equal treatment. As far as convertible debentures are concerned, the public sector cannot have it for the simple reason that as far as equity shares are concerned, they have all got to be with the Government and not with anyone us far as give e citizen is concerned. I would also like to mention why should we really think in terms of private sector and public sector? As far as private sector is concerned, a very honourable position has been given to it so far as the development of the country is concerned. My plea would be that once you give a certain task to the private sector, it becomes the responsibility of the Government and it should become the concern not only of the Government of Parliament that whatever genuine difficulties the private sector has, those difficulties are overcome. In fact we should start thinking not in terms of private sector and public sector but in terms of national sector.

Then a few words regarding the cement industry for the simple reason that this industry is going towards sickness and unless something is done, the majority of the factories in the sountry will sick. Some concession has been granted to those factories which have after 1.4.86. Assuming that such factories are of 1 million tonne capacity they will be deriving a benefit of something like Rs. 8 crores per year or so. This is a good thing and we fully support it, we welcome it. But I would like to mention that the entire cement industry is going towards sickness and passing

through a period of crisis. What about those factories which have not been included for this bounty which has been announced by the Prime Minister? Why no concession to others? Barring factories which have started 1.4.1986, the balance of the industry could be divided into two categories. One is those factories which were in production upto 1st January 1982: the second category is of those factories which went into production on or after 1st January 1982. It is the second category—which means factories which went into production on or after 1st January 1982-which is the worst hit. The reason is this: we have clubbed together these where span is four years. Whenever the span is so long, what happens is that the factory which goes into production in the first year does always get an advantage over a factory which goes into production in the fourth year, because by that time the cost of production The cost of production in fact is rising. every year. Recently in reply to a question put by me, Shri Arunachalam said On 2nd March-it was an Unstarred Question—that in the year 1983-84—i.e. second year of the four year span-the cost of production of cement rose from Rs. 417 to Rs. 496—Rs. 79 per tonne or 18.9 per cent. You can imagine what the condition will a factory which went into production after 1st April 1985. submission will be that just like the fertiliser industry where the span is only 3 years and not 4 years, I would suggest that the cut-off period should be taken one year earlier, which means that from 1.4.86, the cut-off period should be made 1.4.85. The Seventh Five Year Plan also started from 1.4.85. From that angle also in case we take the period as 1.4.85, we will be treating a factory which went into production on or after 1st April 1985, when the Seventh Plan was ushered in, on the same par as a factory that went into production on 1.4.1986.

Let us examine from another also. The cost of erection of a factory which went into production in 1985-86 or one which went into production after

1.4.86, is not much different. The cost of the project for a factory which went into production on or after 1st April 1986 will be perhaps higher by about Rs. 10 crores. But against Rs. 10 crores is a going to higher cost. What they are achieve is Rs. 8 crores per year of additional profit and conversely it would mean the factory which went into production on or after 1.4.85 would be a gainer as far as the toal cost of erection is concerned, by about Rs. 10 crores. But against that it will be losing, every year, Rs. 8 crores as far as profit is concerned. So I would suggest, let the case of the cement industry be examined again. That is very briefly about 115J.

This is regarding 30 per cent of the book profits being put to tax. I would like to mention a few anomalies which are there and which, I hope, will receive the attention of the Prmie Minister. One is the unabsorbed depreciation. Many of the honourable Members may be aware that the Government of India does permit two types of depreciation, one for the shareholders in order to give them dividend and the other for income tax purposes so that, there is more cash generated in the hands of the factory. Now my submission will be that from the book profit unabsorbed depreciation should be reduced. My second submission will be that it is quite possible that the factory might be having carry forward losses, Suppose a factory has carry forward losses of, say, Rs. 5 crores and, after that, as a result of modernizing it may start earning money. Income tax permits that in case the factory starts earning money, then it will not be required to pay tax till the time that the profit it earns is set off against that loss. But under this proposal that is put forward, it would mean that even if a company has a heavy carry forward of loss and in case it makes any profit in one year, it will have to pay tax for that year irrespective of the carry forward loss. My third submission will be that in the case of factories which do not pay dividend, let there be no such tax under this section. My fourth submission will be, in any case let 30 per cent be reduced to 20 per cent.

### [Shri Krishna Kumar Birla]

Sir, I would like to remind that the honourable Prime Minister, in his speech, has said that "The phenomenon of so-called 'zero-tax' highly profitable companies deserves attention." But, actually surgery has been applied in respect of all the companies whether they are highly profitable or they are just sick companies.

One section regarding which a number of Members have spoken is 194E. This is about tax deducted at source and the proposal is to deduct tax in respect of fees for professional services, royalty, for technical services, rent, commission, brokerage, payment for goods to Government or any local authority or any corporation or hady i.e. any company. I would like to mention that this, in my opinion, is an ill-conceived section—this -194E. There will be two repercussions. Firstly, the paper work involved will be very exhaustive. This is a fact which may kindly be examined again. Secondly, as far as the deduction at source is concerned, one of my friends had just mentioned that it will be Rs. 1,500 crores. This is not so. The tax refund will come after four years and the fear is that it would mean Rs. 10,000 crores will be blocked as far as tax proposals are concerned. So, my submission will be that either you abolish it altogether, or, in the case of those people who have got permanent income numbers. tax kindly grant them exemption so that companies are not required to deduct the tax as far as they are concerned.

Sir, customs duty on project imports, on the face of it, looks all right, but I would like to make a special plea as far as fertilizer industry is concerned. The proposal is to increase it from zero per cent to 15 per cent for the simple reason that fertilizer is one of the industries where the Government is required to pay high subsidy. So, Sir, in case the project cost is very high, then, the subsidy amount will also increase, and for that reason it require further consideration. My last point is this. The budget on the whole in my opinion, is good. But,

Sir. I would also like to mention by side that it had aroused high expectations as far as the people are concerned, people in all sectors, people in industry or private citizens. Why, Sir? There is no logic. Sometimes things are done without logic. There is no logic. But the psychology was such that in the year in which the Prime Minister is acting as the charioteer driving the chariot of the Ministry Finance everyone expected that something unexpectedly good might be there for everyone. As a result of that, probably, the common man was expecting that the tax-exemption would be increased to Rs. 25,000, that there would be reduction in personal tax. People were hoping that the gift tax would be abolished. In fact, it is not necessary to have it after abolishing the estate duty. The corporate sector was hoping that the investment allowance would be revised and that the corporate tax would be reduced. I want that this message should be conveyed to the Prime Minister.

With these few words, I support the Budget. And, Sir, I have no doubt in my mind that India will enter the 21st century with vigour and confidence.

Thank you, Sir.

श्री रोशन लाल (हिमाचल प्रदेश): वाइस चेयरमेन साहब, र्म 1987-88 का जो बजट हमारे प्राइम मिनिस्टर साहब ने पेश किया है उसकी पूरी जोर से ताईद करने के लिये खड़ा हुन्ना हूं। यह बजट कौमी श्रामदन श्रौर श्रक राजान के खर्च के तखमीने क एक खाका है जिसमें हमारे वक्त के केन्द्रों ग्रौर ग्रवाम के फल्लाह-व-बहब्द के कौमी सतह के तकाजों को पूरा करता है। इस बजट में बहुन सी चीजें ऐसी रखी गई हैं जो कि श्रावाम की बहतरी के लिए हैं ग्रौर उससे उनको रिलीफ मिलता है, इसलिये बजट मतवाजन है। कुछ लोगों ने इसका मजाक उडाया । प्राइम मिनिस्टर की तकरीर का जो उन्होंने रफरेंस कोट किया ग्रौर 29 साल पहले जो प्राइम मिनिस्टर की तकरीर के लपज कहे थे, मुझे उनकी इस बात के ऊपर

1987-88-General

 हैरानी और हंसी आई कि रंगी को हम नारंगी कहें वने दूध से चलती को हम गाड़ी कहें देख कबीरा रोया। ग्रपोजिशन ने अपनी जिंदगी में कभी भी अच्छी चीज को अच्छा नहीं कहा, उसके उल्टाकहा । रंगी को नारंगी कहा ग्रौर चलती को गाड़ी कह रहे हैं उसको खड़ी करके । हम कितना ही ग्रच्छा बजट पेश क्यों न करें वे नुक्ताचीनी जरूर करेंगें। 20-न काती प्रोग्राम, एन्टी पावर्टी प्रोग्राम जिसके लिये हमारे प्राइम मिनिस्टर ने इस साल के बजट में 2 हजार करोड़ रुपये रखा है । लेकिन कुछ लपज जिनको उन्होंने पंडित नेहरू की तकरीर से लिया उस पर नुक्ताचीनी की और उसका हवाला दिया। दरश्रीसल एक माजी की कहावत है या हक कत है कि माजी में इत लोगों में पसमादा जातियां याज भी जो हैं उनकी बेहतरी स्रौर फल्लाह-व-बहबुद के लिये रखा गया है तो माजी में श्रखाताकी .सवासी ग्रौर सकापंति केन्द्रों **ग्रौर** ब्राईनी केन्द्रों से इनको महरुम रखा गया: ग्रौर ग्रब जब हमने ग्राईन में उनको गारंटी दी इप बात की , हमारी आईन-इस बात का गवाह है फ्रोर शहादत इस बात को है कि हर फर्दोंबसर को यख्सा हक्क होंगे तो उसको जब हमने देखा कि तीस साल हो गये ग्रभी तक, गरीबी की रेखा से लोग **ऊ**पर नहीं उठे हैं बल्कि इस के बावजूद नीचे उतरते जा रहे थे । नंरोरा में मोहतरमा मरहम इन्दिरा जी ने मुल्क के माहिरीन से एक जायजा लिया उस वक्त गरीबी हटात्रों का प्रोग्राम पहले से ही चल रहा था उसके जेरे श्रसर उहोंने 20 न काती प्रोग्राम रखा ताकि वो गरीब लोग जो पसमादा जातियों ग्रौर तबकों के लोग हैं जिनकों मुतलेकुलग्रनान रजत पसंद लोगों ने ऊपर नहीं उठने दिया और उनको दबाए रखा . उनका 👫 षण करते रहे चनाचे उनके लिए उन्होंने यह प्रोग्राम रखा था । पिछली पांचवीं ग्रौर छठी योजना में मैने भी उसको मीनीटर किया, 'मुझे 'उस कमेटी में काम करने का मौका मिला था। मेने देखाकि गालिबन 2 करोड़ लोग इस वक्त गरीबी की सतह से ऊपर उठाये जा चुके हैं। यह इस हिसाब से देखा गया कि उनका रहन-सहन का तरीका क्या है । ग्रौर इसको गवर्नमेंट ने या पार्टियों ने उसके मताबिक देखा ग्रौर यह पाया कि उनके जीवन में

Discussion काफी इन्कलाब भ्राया है। भ्रगर यह कहा जाए कि इनको कुछ नहीं देना तो यह सिर्फ उन लोगों का मजाक उड़ाना ही है ग्रौर उनको ग्रागे नहीं बढ़ने देना है। क्योंकि मिस्टर जसवंन सिंह जो कि ग्रभी बोल रहे थे वो एक प्रिसली स्टेट के रहने वाले हैं। जहां-जहां प्रिसली स्टेट के रहने वाले थे, जहां-जहां प्रिसली स्टेट्स हिन्द्रस्तान में रही वहां लोगों का शोषण होता रहा भ्रौर वहां गरीब जातियों को पूरी तरह से गुलाम बनाया गया श्रौर इनके साथ हमेशा यही हुआ । वह उनको उठने नहीं देते । यह उनके दिक्यान्सी ख्यालात हैं ग्रौर इन्हीं दक्यानुसी ख्यालात **के जे**रे ब्रेसर वह नहीं चाहते कि वो लोग द्यागे<sup>,</sup> निकलें। उन्होंने इसके इलावा कुछ डिफेंस श्रखराजान का भी जिक किया । श्राम तौर पर हमें गवर्नमेंट पर पूरा एतमाद है डिफेंस श्रखराजात जितने हो रहे हैं वह सही हैं। श्रामतौर पर इस ग्रम्बार पर बहस नहीं की जाती है, यह अम्बार हमेशा डिफेंस के ख्फिया होते हैं। यह हर जगह, हर स्टेट और हर गवर्नमेंट में ऐसा होता है। बजट में कुछ रकम तो दी जाती है लेकिन उनके खर्च के ऊपर नुक्ताचीनी कम की , जाती हैं। हमारे मुल्क के हालात का तकाजा या ग्रौरदौरे हजारे का तकाजा था कि जब मल्क के अपर साम्राजी ताक्षतें किसी पडोसी देश में हथियारों के ग्रम्बार लगा रही हो, खतरा दरपेश हो हमारी सालमियत को, हमारे बका को खतरा परपेश हो तो कोई ऐसी वजह जवाब नहीं कि हम ग्रपने मुल्क को महफूज रखने के लिए तैयारी न करें। हम चाहते हैं कि हमारी सरकार ने जो भी इकदामात उठाये हैं इस देश के लिए या डिफोंस के अखराजात के लिए वो हक बजानिब हैं ग्रौर इसके लिए हम ग्रपने प्राइम मिनिस्टर को भी बधाई देते हैं तथा सरकार को भी बधाई देते हैं इसके इलावा एजकेशन की नयी पालिसी लागू की गई है। एजकेशन सब से बेसिक चीज है। इसके लिए हम ग्रपने प्राइम मिनिस्टर के बड़े मशक्र हैं। स्राजतक तीन चार हजारसाल **से** पसमादा जातें पसमादा तबके ग्रौर दूसरे कबायली लोग हमेणा पीछे रहे । इसकी वजह यह थी कि इस बेसिक चीज की किसी ने तशाखीश नहीं की । यह पहली तशखीश है कि उनको बुनियादी तः**लीम** 

# [श्री रोशन लाल]

ंके जरिये से ऊपर उठाना ताकि स्राम जनता को जो कांस्टोट्यूशन में जो गारंटी दी गई है वह सहल्यित उनको मिल सके। कांस्टीट्यूशन में गारंटी दी गई है, जिसका नसलऐंब यह था कि हर फरदो बशर को यकसा हकूक मिलेंगे, एक ऐसी सलतनत के कयामी भ्रमल के लिए चलादी जहां बिला लिहाज मजहबामिल्तत, ग्रकीदा ग्रौर ख्यालात जात-पात रंगोनस्ल यकमा हक्क होंगे, उसकी वजह से पंडित जी ने जो कहा था या इन्दिरा जी ने जो नारे लगाए थे उसकी तकमील में उसको पूरा करने के लिए अब की दफा राजीव गांधी ने खास एज्केशन पालिसी को चेंज करने कोशिश की ताकि जो इंटेलक्च्य्रल बच्चे जो बाहर ग्रौर देहात में तथा दूरदर्खन के इलाकों में रहते हैं उनकी इस समाज में बराबरी में ग्राने का तालीम हासिल करने का मींका मिले । हम जब देखते हैं नौकरियों में भी स्रभी तक वो पीछ हैं, हर लिहाज से पीछे हैं। ग्रभी तक बड़ घरों के चश्मो-चिराग जिनकी तादाद 15 परसेंट है वो **मु**ल्क की 85 परसट जनतापर जो देहात में दूर-दराज इलाकों में रहती है उन पर रूल कर रहे हैं। गरीब तबकों के लोगों को ग्रागे ग्राने का मौका नहीं है, न सर्विस में ग्राने का ग्रौर न किसी ग्रौर जगह पर <del>ग्राने का मौका</del> है । इसलिए एज्केशन पालिसी पर जो बड़ा ध्यान दिया गया है उसके लिए में उनको मुबारकवाद देता हूं। यह एक जायज दानिशमंदाना और हकीकत पसंदाना कदम उन्होंने उठाया है। तालीम में, एज्केशन पालिसी में।

देक्सेज का जिक्क श्राया । बहुत सारे मेम्बरन इस हाउस में बोले हैं । कोई एप्रीकलचर क्लास की न्माइंदगी की वकालत करता है । कोई इंडस्ट्रियलिस्ट्स की वकालत करता है लेकिन हकीकत यह है कि ये बड़े श्रादमी बड़े होटलों में जाते हैं या सिंगापुर स्विटजरलेंड या बाहर के देशों में अपनी फैमिलीज को भेजते हैं शापिंग करने के लिए या बड़े बड़े होटलों में ठहरकर अपनी दौलत का मजाहरा करते हैं, यह उनके लिए है ताकि व टेक्स दें श्रोर गरीब उससे कुछ रिलीफ हासिल कर सकें

क्योंकि हमने जो अपने बजट में 5666 करोड़ का डिफिसिट दिखाया है वह आगे न बढ़ने पाये सिर्फ जो टेक्स 514 करोड़ का लगा है उसको ही पूरा किया जाये और इन्हीं लोगों से लिया जाये। तो मैं यह समझता हूं कि यह जो प्राइम मिनिस्टर के टक्सेज के इकदामान हैं ये भी हकवजानिब है और एक सही कदम उठाया गया है।

हाउसिंग की एक स्कीम ब्राई है। इसके श्रंदर 10 लाख या एक मिलियन मकान बनाने हैं। उसके लिए एक इक्विटी कपिटल बैंक की तरह से बैंक खोला जायेगा । इसमें कुछ इंदिरा विकास योजना भी है जिसमें कुछ रुपया इंकटठा किया जायगा ताकि वे गरीब लोग जिनके लिए हमने आजादी की जददो-जहद के दौराक में रोटी कपड़ा ग्रौर मकान का वायदा किया था ग्रीर जिनको ग्रभी तक 40 साल में नहीं दे सके हैं तो उनके लिए मकान बना सकें । बहुत ग्रन्छी योजना है, बड़ी ग्रच्छी तजबीज है। लिकन इसके पीछे भी, माझी में भी पिछले पांच साला प्लान में भ्रौर इस साल भी गरीब लोगों के लिए मकान के लिए कुछ रकम मखसूस की जाती रही है। पहले प्राइवर्ट होता रहा है मैं सरकार से कहूंगा कि इस तरफ भी जरूर तवज्जह दें कि रुपया एक हेड में दूसरेहेड में डाइवर्ट नृहों। फिर महज एक कमरा बना दिया। ग्राज तक हमार देखने में ग्राया है या हमारे तजर्बे में है या हमने जो मानीटरिंग की है उसमें हम देखते हैं कि 9/12 फ़ुट का एक कमरा बना दिया और जो गरीबों को दे दिया । यह सोशलिज्म नहीं है यह तो एक बंद ग्रखलाकी तौर पर सोशलिज्म जरूर है। ग्रपने बच्चों को ग्रानी जनरेशन को बदइखलाक बनाना है। एक कमर में चाहे उनकी जवान बटी हो, बहू हो, जवान बाप हो, मां हो या कोई उनके रिश्तदार श्रायें, बारिश होतो उसी में सोयें, उसी में खाना बनाएं उसी में जानवर की तरह बंद कर दिये जाते हैं ग्रौर जो जो कुछ हो उनके बच्चे देखते हैं, सारी हरकतें देखते हैं फिर वे ग्राकर समाज के दूसरे बच्चों को खराब करते हैं। स्कूलों में कालेजों में या खेत के मैदानों में जहां कहीं जाते हैं तो उनकी हर कही चीज निराली होती है, सुनने वाली होती है । तो ऐसा सोशलिज्म न लाये ।

294

उन मकानों को बनाने के बाद न केवल उनके बच्चे बल्कि ग्राने वाली जनरेशन भी बरबाद होती है। इस स्टिब्बर मकान बनाने है तो कम से कम दो कमरे के हों, एक किंचन हो, एक बाथरूम भी उनके लिए बना दिया जाये। अगर आप चाहते हैं कि सोश लिज्म हम लायें हम सेक्यूलर पालिसी को कमयाब बन एं तो येएक कमरे के मकान किसी गरोब को नहीं दें। मैं देखता हूं कि ट्राइवल इलाके में ... (व्यवधान) ... (समय की घंटी) खत्म करता हूं। मुझे ट्राइबल इलाके में जाने का इक्तिफाक हुआ है। ट्राइवल की जिंदगी अच्छी थी। एक सकान में किसी हरिजन को बंद कर दिया किसी ट्राइबल को बंद कर दिया सारी फेमिली उसमें रही लेकिन जब उसमें किसी की सादी हो जाती है तो वह झार्डियों में जाकर घास फुस की झोंपड़ी बना लेता है, मेरिड कपल वहां जाकर सोते थे यह नहीं कि उसी में पैरेंट सोयें। लेकिन अब तो यह हालत हो गया है कि ट्राइबल जमीन किसी को देते नहीं हैं, किसी और प्राइवेट जगह पर कोई म्रादमी मकान नहीं बना सकता है उसे उसी मकान में रहकर अपना गजारा करना पड़ता

# [उपसभापति महोदय पीठासीन हुई]

यह देखते हुए मैं यह जरूर कहना चाहता हूं निहायत ग्रदब के साथ कि सरकार अगर कोई एसी पालिसी बना रही है मकानों के . मकान ऐसे तरीके से बनाये, चाह एट ए टाइम 10 लाख मकान नहीं थोड़ से मकान ही बनाय लिकन एसे मकान बनाय कि जिनम य सारी फरिस लिटीज हों भ्रीर उनको इन्सानियत का घ्रजी हैवान न बनाय । क्योंकि इससे उनके बच्चों के ऋखलाक तो खराब होत ही है दूसरी जगहों पर उसका व्राग्रसर पड़ता है । है। इस लिए उस पर खास तवज्जह द। जहां तक 20 पाईटस प्रोग्राम का जिक्र है, ग्राज तक जितन बडे प्रोग्राम ग्राये गरीबों को गरीबी की सतह से ऊपर उठान के लिए मैंने भी उनकी ताईद की है लेकिन उस रुपय का बहत ज्यादा मिस युज होता है और खासकर जो ग्राई० ग्रार ०डी० में एन्.० ग्रार० ई० पी**०**ग्रौर ग्रार० एल०ई० जी०**प**े०में होता है ।

खासकर इसलिए कि जिस रकम की जो

सब्सिडी मिलती है या जो रकम ब्लाक डवलपमेंट में जाती है उसका मिसयूज

इसलिए, । इप्टी चैयरमैन साहबा, ग्रापकी मारफत मैं सरकार से कहना चाहता हू कि यह सब्सिडी सिस्टम ग्रबालिस कर दिया जन्य अगर आप गरीबों को कोई रियायत देना चाहत हैं, तो उनका विदाउट इंट्रस्ट रूपया दी जिए, ताकि वह उस रूपये का इस्तेमाल भी सही तरीके से करेगा श्रीर उसका हिसाब होगा । अगर आप सब्सिडी देते हैं, तो वह तो बोच में ही पाईपलाईन में ही खत्म हो जाती है जाते-जाते, क्योंकि जो रियल ग्रादमी है, जो निफियारी है, उसको रूपया नहीं पहुंचता । वह बीच में ही खत्म हो जाता है 1 यह मैंने प्लानिंग में एक दफा कहा था कि इसे कांग्निजबल म्राफेंस बना । दया जाए । मैं म्रब भी सरकार से कहता हूं कि ग्रगर ग्राप इस करण्शन को दूर करना चाहत है और इस रुपय को चाहते हैं कि सही तरीके से उसका इस्तमाल हो, तो जब तक श्राप सजा न देंग़े, चाहेबह ग्रापका ग्राम सरपंच है, जाहे ग्रापका ग्राम सेवक है, चाहे आपका बीठ डीठ ग्रीठ है, चाह श्रापका कोई श्रौर पौलिटिए श्रादमी है, जो गरमीजुदगी ब्रादमी की फारिश करता है कि इसकी बनिफिट मिले, उसको काण्निजबल आफेंस बनायें, उसके सजा दी जाए ताकि उस रुपय का मि पुजन हों।

इस सरका भें मुझे ग्राजनहीं, ग्राजादो के बाद 35 ाल में मुझ ग्रसम्बिलयों में रहने का औं '' लियामेंट में ग्राने का मौका मिला है । ह देखते हैं कि हर साल बजट ेर वह बनता रहा पसमादा जातियों श्रीर पसमादा वके की रियायत के लिए, उनकी तालं के लिए अप्रौर जो ममिकन था, वह देने लिए बनता रहा, लेकिन वह हमेशा । में प्ज होता रहा । तो पहल-पहलें ते िया और विभाग में, किसी ग्रीर पोईण लयों में खर्च होता रहा रूपया, ले<sup>र</sup>का अथोड़ दिनों में जब इसकी तयफ काफी ट ाह हुई-ग्रब भी यह मिस-युज होतें हैं, ंी भी इक्सप्लाय्टेशन हैं दस या पन्द्रः फीसदी आदमी जेंन्इन' हैं, जिनको मिला है, बाकी रूपया इधर उधर चला जाता है।

### [श्रः रोशन लाल]

मैं ब्रापस निहायत ग्रदब के साथ प्यर्ज करता हूं कि यह जो रूपया ग्राप 20-· प्वाइंट प्रोपाम के लिग्न देते , इसकी मानिट्रिग के लिए सही सिस्टम हो। मैंने देखा है कि कोई प्रफसर जो जिला के ग्रहसर था दूसर होत हैं, वह कभी मौक पर नहीं जात, यह कभी गांव में नहीं जात, वह कभी मानिटिंग ही नहीं करतह सिवाय इसके कि एक ब्लाक डवलपमेंट ग्राफिसय, एक ग्राम सेवक, एक सरपंव या दूसर आदमी जो उसके दलाल हैं देने वाल याप्लनवाल, वही हो जाते हैं। बहुत सारे कसेज एस भिले हैं। अपने ब्राई०ब्रार<sup>ु</sup>डी० पी०में जानवर।दये। लोगों ने वहीं खीद और वहीं बच दिये, उनके जो टग लगाये गये, वहीं टग उतार दिये । ऐसे-ऐसे इक्सप्लाकुकायटेशन हैं हरिजनों के नाम से, गरीबों के नाम से। इसलिए इसको स्टाकरने के लिए में जरूर चाहता है कि म्राप इस तरफ त्वज्जों दें। मैं म्रापका धन्यवाद करता हूं कि और इस बजट की पुरजोर ताईद करता हूं।

SHRI ANAND SHARMA (Himachal Pradesh): Madam Deputy Chairman, I rise to suport Budget which has been presented by the Prime Minister. usual, the debate on the Budget, if we term it like that, has generated a lot of interest and heat. There has been appreciation as well as criticism of the Budget. Unfortunately we find on the part of the Opposition a continuation of the same spirit which has always motivated them, that is, always to criticise because of the subject we approach which they have and it is indeed unfortunate that till this day we have yet to come across a Member on the other side who finds something laudable in the Budget, something good the proposals or the policies of the Government. The Budget has been called faceless, directionless and some members on the other side have gone to the extent of using harsh words against the person of the Prime Minister to which I take a very strong objection. I feel sad that those who have used such words are unfortunately not present in the House. But that shows how subjective their approach is, how incorrect they are and that the only purpose in criticising is to mislead the

people. I find in this Budget a realistic, a pragmatic, approach on the part of the Prime Minister and the Government, an honest appraisal of the nation's economy. It reflects also a sincere desire to alleviate poverty. The focus is back on the underprivileged class in the society and that is where the direction is. The Prime Minister himself has clearly outlined the objectives as well as the directions. But there are friends who are quite upset and ask why the poor people or the middle class is notified and why no new taxes have been leived is now, this is bothering our friends on the other side. Some have said that there is no courage to take hard decisions in spite of the resources crunch and in spite of the crisis which the economy is facing. Now, had the taxes been levied criticism would have been otherwise that the poor people have been crushed and that the Government is not concerned about poor. Now, why taxes have been levied is also a subject matter for criticism. In fact, making of the Budget appears to be very difficult exercise because whatever the Finance Minister does and in this it is the Prime Minister—the Opposition has to criticise and there is no other way in which the Budget can be spared.

Madam Deputy Chairman, if we look at the Budget which has been discussed in details during the last two days by the esteemed members of this House, we will see that there has been a correct emphasis on those programmes which directly affect our people living in the rural areas, the landless people and the unemployed youth and that is what is required and that has exactly been done. I won't go into the details of the proposals which are there in the Budget.

SHRI V. GOPALSAMY: Why? You were in very high spirits on the President's Address.

SHRI ANAND SHARMA: Don't worry I will be in high spirits very soon.

SHRI V. GOPALSAMY: I know the reason.

SHRI ANAND SHARMA: Madam Deupty Chairman, this Budget is a continuation of the policies which have been

framed, a continuation of the Long-Term Fiscal Policy which has given very good results and a continuation the reiteration of our commitment to the concept sociālism. Very rightly, Madam both agriculture and industry given their due importance as both important for the development and for the overall growth of the economy dountry. The policies which we followed in the field of agriculture have led us to state that we have attained selfand that our granaries full. India is perhaps the only developing country which is no more required to beg from other as far foodgrains concerned and, in the present Budget too. there are proposals which will give a further impetus to agricultural growth and industrial growth. Industrial growth is estimated at 8 per cent and it is a very remarkable achievement. If we look at what has been happening in other countries, particularly the developing countries India has definitely this significant achievement face of heavy odds of which the entire nation has to be proud. Our economy is in a very sound state of health. There are friend who will disagree. Now, how do we determine whether the health of the economy is good or bad? It is by the growth of the economy, industrial growth, food stocks production, foreign exchange reserves, etc. And Madam, as the Prime Minister has very rightly said, in all these fields, the situation is quite comfortable and quite satisfactory. And we can safely say that the economy has been very well managed. Now when we find the accusations that the Government has opened the floodgates for imports, we have given a go-bye to the policy of self-reliance the right liftention has not been paid to the balance of trade situation, however are otherwise. The alarm this year year unjustified and unwarranted. Last we had a situation where the Government itself was concerned, particularly regarding the balance of trade, and the Government did take steps a Cabinet Committee was set up. And today we find that our exports have gone up by 17 per cent whereas imports have increased by only 2 per And the cent. Well it is roughly 2. trade deficit has decreased by Rs. crores. So when the trade deficit is decreasing the criticism or the alarm, parti-

cularly to mislead people. That is unjstified That is what I wanted to mention.

There has also been a very unfortunate reference—that is what I would like term it-to the Prime Minister from Pt. Nerhu's speech. He is reiterating the commitment of the Government and the Congress to the concept of Socialism. There are many friends who have asked what is the definition of Socialism. In this very House, repeatedly this question has been asked. And this tion has been addressed to the person of the Prime Minister also. The commitment of the Congress to Socialism cannot be called in queston by those who do not know what the sufferings of the poor are who have never been identified with the cause of the poor, who have to extent by their actions or wherever they have got the opportiunty to govern, been spreading poverty. They have no right or locus standi to question the Congress commitment or the commitment Government to Socialism. It dates back, if I may mention to those days when we were still fighting for our independence, and the policies adopted by the Government since independence have resulted in those socio-economic reforms which are leading us towards providing social economic justice to the people. That is exactly what we believe in. The concept of Socialism in which we believe is the Indian concept, that is Nerhu's concept. That is what has been referred to by the Prime Minister. We are not supposed to be guided by a doctriffe or a definition of Socialism in which some other friends believe, which is not at all conducive to our system, our atmosphere our society. And if there is an ideological difference, they need not ignore or overlook the steps taken by the Government towards Sociadism.

I may refer now specifically in this Budget to the increased emphasis on the poverty alleviatoin programme and to the rural development programme. The total outlay for the rural development, if I am correct Is Rs. 2050 crores wherea; the total in the Sixth Plan outlay for rural development is Rs. 3600 crores. It shows the speed with which the Government is implementing rural development programmes and its commitment to the

[Shri Anand Sharma]

cause of the poor people. Similarly, in case of unemployment today it was referred to that unless and until the unemployment problem is tackled it is going result in a very serious situation. But if we look at the schemes, what do we find? Every year we find more allocation for those proposals which are aimed at generating employment both rural employment as well as urban employment. This year too, for the Rurai Employment programme the allocation of Rs. 480 crores will itself generate 273 million mandays. If that is not laudable and if that is not a clear approach or a clear direction, then I do not know how to describe the reactions from the other side.

The Government proposal regarding the housing bank or the Indira Avas Yojna has been referred to in detail. This is a commendable step in a year which is being observed as the Year for Housing by the United Nations. In fact, it may give a lead to the other developing countries where similar problems exist and where too people are shelterless.

Madam, Deputy Chairman, I would like to refer to the allocation for education. Some friends have said that modernisation is being ignored and that education has not been given its due. Let us look at the facts. The Prime made a commitment two years ago that we will have a new education policy. I would not like to go into the details of that policy. Education is of great importance for the removal of ignorance, poverty and unemployment and to prepare the nation for those requirements, are the requirements of modern technology and science or the requirements for the 21st century. This commitment is there in the new education policy and there is an allocation of 800 crores this budget. Is this not a good step or a good decision on the part of the Govern-I was quite amazed when our ment? friends on the other side, I think Mr. Singh also, referred to how to we prepare the nation for the 21st century. The Prime Minister has referred to it. But it is alleged that we were not prepared. I would like to remind the hon. Members

that in this very House, on various occasions there have been very critical references to the policy of the Government. What was the reaction of these parties whenever the Prime Minister started reminding the nation to be prepared for the 21st century? They used to mock. I am very happy that today, while participating in this budget debate, they are themselves accepting what they had been criticising in the past. It is an admission that the policy is correct and our approach is correct. This is something which you canovernight, Nobody not achieve deny that in our country modernisation is going on at a fairly good pace. Nobody can belittle the achievements which this nation has made in the field of industry or agriculture. Doing that will be an insult not to the Government, but an insult to our labourers, to our workers who have toiled hard and who have given, their sweat and blood to make this achievement possible. Anybody going in for type of criticism is in fact trying to shatter the will power and self-confidence of the nation. Whenever this approach is adopted. Whenever the will power is shattered particularly in the case of the younger generation where a very dark picof the country is presented. It is difficult for that nation to meet the challenges, it becomes difficult for the soto march forward. And I will urge our friends on the other side to be realistic and objective in their criticism.

Madam Deputy Chairman, the deficit which is there in the Budget has been discussed in detail. There are contradictory views of the experts whether it will lead to inflation or not. Today in the morning, our esteemed colleague, Mr. L. K. Jha, had very convincingly argued that it will not have an inflationary trend. And if we look at the proposals, the commitment of the Prime Minister who deserves to be complimented for pegging it down to the minimum possible level, if we look at the figure of Rs. 5,688 crores-—it is a big figure—if you look the previous year where there was a jump in the deficit than what was anticipated or what was proposed the Budget itself, you find that it was again because of certain unforeseen circumstances, whether an increase in the

Defence expenditure or the money spent for purchasing foodgrains or the implementation of the various recommendation of the Pay Commission and so on. But this year there has been a clear commitment that it will not be allowed to increase. And if they are not satisfied by the commitment, the very fact that no taxes have been levied on goods of mass consumption and the MODVAT has been continued, rather in fact enlarged to cover more items should show that these will certainly help in containing the prices. But there are certain areas where expenditure or increase in out-lays becomes unavoidable I may specifically mention Defence. In the morning, Mr. Jaswant Singh was giving the statistics as to what exactly is the percentage of GNP which will be spent on Defence and what portion of the total outlay will, in fact, be spent on that. I was wondering whose case he was arguing whether the case of India or the case of those who are, in fact, presenting a distorted picture, a wrong picture of the happenings in the sub-continent. If you have to find an answer as to why there has been an increase in expenditure in Defence, why a further increase is proposed, we need not look into the statistics between 1978 and 1980 and 1986. You have to look at the defence budget of Pakistan, you have to look at the defence budget of other countries. You have to find the reasons there. You have to look at the fact that billions of dollars of arms assistance is being given to a country which is or the verge of producing a nuclear weapon. There are certain issues which are beyound controversy and the nation's security is our such issue. The Government has very rightly decided to enhance the plan outlay for defence. And, in fact....

SHRI V. GOPALSAMY: Non-plan expenditure.

SHRI ANAND SHARMA: Yes, nonplan expenditure; I stand corrected. And, in fact, I find no justification for criticism. Here, I would like to rather urge upon the Government to take into consideration the activities across the border, the pumping of the sophisticated weapons, and to review the nuclear policy because the security of our country is the most important thing for all of us. To conclude

I will once again say that the
5.00 P.M. approach has been realistic and keeping in view the requirements the criticism is not only unwarranted but subjective, motivated and political. With these words, I strongly support the Budget. Thank you,

SHRI KISHOR MEHTA (Gujarat): Madam, I don't know; perhaps, this will be my last speech on Budget and that is why I want to pour my heart before this august House. Madam, Prime Minister, Shri Rajiv Gandhi has described this Budget as a budget for the poor. What a fallacy? I come from the region is situated at the extreme west-end of the country on the border of Pakistan. Many of the Government officers and Ministers even do not know the geography of my region and almost all of you know it as a Rann of Kutch; apart from its social, economic and political evolution, it is neglected. It is a beautiful criminally region of entrance of all the cultures. I won't take your sime talking or acquainting you about all these aspects.

Madam, it is at present undergoing the most horrible experience of third continuous year of drought. I would like to ask our Prime Minister and the present Congress Government whether they are in know of the situation prevailing there or not. Are the poor people of Kutch being helped or exploited under the guise of relief measures? It was scarcity area as back as the 9th November, 1986. But in spite of this late declaration, no relief work was started before the 20th November, 1986. Almost the relief works in Kutch are going on under rural development programmes for which this Government boasts so loudly. Hereby I want to challenge this Government and demand an independent inquiry for the corruption, irregularity and exploitation of the poor people their as labourers. With all the responeibility at my command I want to tell this august House that to be on the safe side at least 50 to 60 per cent of the money for IRDP to supply cattle, i.e., cows, buffaloes, camels, goats etc. and

[Shri Kishor Mehta]

other items for poor people to come up above the poverty line, is being misappropriated by the Government officers and Congress (I) workers. As per the rules of the NREP, a labourer working under this project must get at least minimum wages as prescribed under the Minimum Wages Act. I want to ask the Government whether even a single labourer working under this programme in Kutch gets his wages, even half of the minimum wages? Under the rules the wages must be paid once a week. I shall ask the whether any labourer has ever got his wages before four weeks? Even no tools are supplied to these poor labourers with which they can do sufficient work. No first-aid box is kept at the relief works to help the labourers in case of an accident as per famine rules. I have visited some relief works personally and as I stated above, I want to assert that all this is true. I want to challenge the Government and want to tell this House that if I am proved wrong on independent inquiry, I am prepared to face flogging in Chandni-Chowk, taking off my clothes even. I do not want anybody to be flogged if I am right.

Madam, I want that Kutch should be saved from the present tyrannical rule and should be relieved of its present Government of Gujarat which is corrupt. Let me tell you that if Mr. Clean does not remove this dirt, he won't remain clean. Kutch should be administered as a separate central territory or a State. I ask the Government on the floor of this august House whether the Government is accepting this or not. It should come out categorically. Not a single drinking water scheme is completed totally for supplying water to the villages envisaged. I demand an enquiry into all the drinking water schemes executed till today. I demand an enquiry into the wood development schemes and all types of social or forest schemes. Under the guise of helping poor people, only Congress(I) and their fivourite government servants are helped and on the contrary, people are (tploited in their most miser-

able days. This is not the only reason Why I ask for separate Statehood for Kutch but there are other reasons. The most important reason is the attitude and the behavour of any Gujarat Governparty towards ment of any Kutch was not treated as a part of Gujarat but was always treated as a colony so be exploited by taking away crores of rupees by way of minerals and other raw materials, and by way of heavy taxation. On the floor of this august House, on 31st August, 1976, the then Minister of State for Home Affairs, Shri Om Mehta, said:

"Sir, the Government had seen the pros and cons, consulted all concerned, whether it is Planning Commission or others and have taken a decision that for Kutch, there will be a Kutch Development Board and this has been done when President's Rule has been there. So, there will be Development Board for the Kutch district, so that it can see to its development and have the people's participation also."

Same proclamation was made in Lok Sabha by the then Home Minister, Shri Brahmanand Reddy on 1st September 1976. Not only that, the President passed an order on 28th February 1977 which I quote:

"This Order may be called the State of Gujarat (Special Responsibility of Governor for Kutch) Order, 1977. It shall come into force at once. The Governor of Gujarat shall have special responsibility for the establishment of a Development Board for Kutch and for the other matters referred to in clause (2) of Article 371 of the Constitution in respect of that area".

And last, but not the least, the Governor of Gujarat State while inaugurating the Assembly Budget Session of 1977, announced in his speech that he had received the order from the President of India that Kutch had been given the Development Board and Gujarat Government had to constitute this Board at their earliest.

Now, Sir, it was the then Gujarat Government which insisted that this order should be revoked and the new President revoked the Order of the former President before it was implemented on the 17th February 1978. I quote:

"The State of Gujarat (Special Responsibility of Governor of Gujarat for Kutch) Order, 1977 is hereby repealed."

Madam, I want to ask two questions. If region of a State gets its Constitutional right for its development only and Government of that State instead of help. ing that region in its developmental process, gets that order revoked, why that region should be kept then as a part of tha, State! Will anybody here tell me of such incident in political history of any country at any time where the State Government itself instead of fulfilling its Constitional obligations towards its regions denies and even withdraws the Constitutional right—not preferential or even obligatory? We speak of respect of President of India Will anybody tell me any instance of any time that an order of one President is revoked by another following President before that order is even implemented? Where is the respect of the order of the President? This requires to be examined. One thing is sure that Kutch, a minority region cannot and should not be left at the mercy of negative majortly Government of Gujarat State. Nothing justifies more than behaviour of the Gujarat Government that Kutch should be kept out as a separate State, as it was just after Independence. This is the only way by which justice can be done. The Boundary Government's responsibility and for that the development of Kutch is the Central Government's responsibility and for that a development board should be constituted. You talk of poor people backward areas. Here is a case of the most backward area: backward economically, socially and politically, · needs to be given its Constitutional right and justice. The demand is for its development only and it is not for any

power or for the good of any single individual.

Madam, Kutch has the longest coastline among all districts in India. Forty per cent of the total salt production comes from Kutch. But there is not a single salt-based industry; nor have any fisheries or any type of mineral industry come up. Kutch is the only district in Gujarat where you get various minerals in huge quantities and superior quality. But not a single mineral-based industry has come up in the last four decades since Independence. Huge quantities of lignite and even coal are found only in Kutch in the whole western part of India but not a single thermal power station has come up so far though such a one has been promised for long. It receives its power supply from a distance of 1,000 kms. I do not understand the reason for this criminal negligence of the backward 1 border area of Kutch by the Gujarat Government, I would like to know here and now, how far the Central Government will allow this type of tyrannical administration to go on at the cost of the poor people of Kutch. I would appeal to our young Prime Minister, who talks of poor people, who talks of going into the Twenty-first Century, to consider earnestly the request of this region where not even drinking water is available. Thank you.

SHRI GHULAM RASOOL MATTO (Jammu and Kashmir): Madam, the hon. Minister may kindly take note of what the hon. Member has said about the backward region of Kutch. He should bring it to the notice of the hon. Prime Minister.

SHRI V. NARAYANASAMY (Pondicherry): Madam Deputy Chairman, thank you for having given me this opportunity to speak on the General Budget. Madam, the General Budget for the year 1987-88 presented by our hon. Prime Minister as the Finance Minister of the country has come as a boon for the middle-class

308

### [Shri V. Narayanswamy]

and the poorer sections of the society, it has brought it has received, more brickbats than bouquets from the upper-class people whose high hopes were dashed.

Madam, on the whole, it is a poor

man's Budget. In the Budget, the Prime Minister has allocated Rs. 1,500 crores for agriculture. In spite of the failure of the monsoon for the last three consecutive years, we have been able to produce 150 million tonnes of foodgrains. This is because of the improved technology used in agriculture. There is a steady improvement in the application of modern methods in agriculture. The Prime Minister has rightly congratulated the farmers on their efforts in maintaining the tempo of agricultural production in spite of the failure of monsoon for the last three years.

For research and development, a sum of Rs. 82 crores has been allocated in the Budget. In this connection, I would like to point out that research made in the various research institutes is not reaching the farmers at the right moment. There is a time-lag before the invention reaches the agriculturists. Inventions are made in the various agricultural universities. They are not quickly absorbed in the . field and the farmers are not educated on the subject very quickly. To my mind development has not taken place to the extent we desired because of lack of coordination between the Agriculture Ministry and the various educational and recentres. In this connection, I would like to give two suggestions one is, private firms which are engaged in the agricultural research, should be given concessions, they should be given benefits and they should be allowed to do the inventions. The Government should see that the technology which is developed in the laboratories reach the farmers as quickly as possible so that we could get more produce by using modern methods.

Now I come to the defence expenditure. Our Prime Minister has announced the budget allocation of Rs. 12,512 in this year for the defence spending. In the last year it was 10,194 crore of

rupees. A lot of criticism has come in. Since there is an increase in the defence budget to the tune of Rs. 2,310 crores, the opposition Members have said that the Government's planning is defective, that more thrust is given to the defence budget. Madam, our hon. Member, Shri Anand Sharma, while speaking, has outlined why the defence budget had been increased. He just touched the point and went to the other subject, but I would like to devote more time on that

SHRI V. GOPALSAMY. Leaving it to you.

SHRI V: NARAYANASAMY: I would like to devote more time on that, because the defence budget can be seen from two angles. Firstly whether this increase the defence allocation is required and, secondly, what our neighbouring countries are doing in this field. Naturally, all the Members from opposition would agree with me when I say that the allocation for defence should be increased keeping view the threat posed by the neighbouring countries towards India. When we see the budget allocation by foreign countries, including Pakistan and China, they will agree with me that the defence allocation made by our country is not more as compared to those countries. Madam. I would like to give the figures. In 1981 a survey was conducted by the United Nations which revealed that the USSR spent 175 billion dollars for defence purposes whereas the U.S. spent 115 billion dollars. So, the USSR budget allocation for defence was 40 per cent more than that of the U.S. budget allocation for defence. Then, the defence allocation for India in the year 1980-81 was Rs. 3,800 crores, in 1981-82 it was Rs. 4,200 crores and in 1982-83 it was Rs 5,971 crores. When India spent in the year 1983 eight dollars per capita on defence budget, Pakistan spent 21.2 dollars per capita in the same year 1983. In the year 1984 the defence expenditure of Pakistan was Rs. 30,375 million, that is 20 per cent increase in the budget allocation made by Pakistan. Then, Madam, from the year 1978 to 1981 it was found out that the world military expenditure was 1600 billion dollars per year. That is equivalent to one million dollar spent every minute in 1971 for defence throughout the world. This is because of the arms race and the experiments made in space. For economic reasons and to give military help to the developing countries, the developed countries have created more arms for purpose controlling of comparative figures of Defence budget in India on the basis of Gross Domestic Product are: 6.4 per cent in 1982, 7 per cent in 1984, and it has gone down to 3.3 per cent in 1986-87. there has been a 10 per cent increase every year in the defence expenditure of China and USSR.

Even on the question of army: populaton ratio, we find that in India there is an armyman for 748 population, whereas in Pakistan it is one armyman for 183 population. In China it is 1: 299 population. For 175 million population India has only 1 million army. But for its 95 million population Pakistan has nearly half a million army. Considering all these aspects, it is very clear that the increase in defence allocation of about Rs. 2,500 crores is negligible. We have seen that in 1971 Pakistan acquired arms and ammunition from USA dollars and for the worth 3.2 billion period commencing from 1986 till 1991 they are going in for arms aid from USA to the tune of 4.2 billion dollars. They are asking for a waiver of Symingtton law and negotiating for supply of AWACS. They are also now creating capability for manufacturing nuclear weapons. That being the case, we are well justified in increasing our defence budget for all these reasons.

Now I come to the topic of subsidies. subsidies a sum of Rs. 4780 crores has been allocated In this food for Rs. 2000 crores, subsidy accounts then Rs. 1910 crores goes to fertiliser subsidy and Rs. 870 crores is export subsidy. The two subsidies—food subsidy and subsidy on export items-cannot be curbed, but about Rs. 2000 crores which you are going to spend on subsidy for fertilisers can be curbed by implementing: two suggestions. One is, Government can rationalise the fertiliser prices so that the burden may not be bv the agriculturists. Secondly, they can go in for an alternative solution: of categorising the farmres as small farmers, marginal farmers and big land-They can continue the subsidy for the small and marginal farmers and to away with it for those big landlords who are getting benefits to the tune of 1000 crores. Because subsidy is given to the agriculturists for the purpose of getting more yield, that subsidy should go to the small and marginal farmers and not to the big landlords because otherwise the big landlords will become richer and the small and marginal farmers will not be able to develop. Therefore the Government can think of reducing the subsidy for big landlords which is really a burden on the Government.

Discussion.

Then coming to deficit financing, a lot of criticism has come from the hon. Members from the other side that Government should have contained this deficit. But our Prime Minister in Budget speech has categorically stated that subsidies, implementation of Fourth Pay Commission's recommendations and Rs. 1200 crores for Food Corporation of India loans due to the bank3 are the main reasons for this deficit budgeting. Madam, no country in the world has got a surplus budget. Whether it is a capitalist country or socialist country, no , country has got any surplus budget. I would like to state that if any country is based on a surplus budget, then that country is running an inefficient Government because a Government should spend money for Plan and non-Plan purposes. So, deficit budgeting is a must. But the Government has to contain inflation and price control should be there. Honour ible Member, Mr. L. K. Jha has said that the problem of unemployment is posing a threat and that should be given priority. By deficit budgeting it can be contained and the problem of unemployment can be solved. Therefore, it is only for the development in various fields that deficit budgeting has been introduced.

Madam, in the field of tax proposals the Government has taken care to see that the consumers are not affected and they do not feel the burden and several concessions have been given for soaps, plastic items, sarees and other items. But the Government has given more

#### [Shri V. Narayanswamy]

311

thrust on the long-term fiscal policy and MODVAT schemes. The capital goods industry is getting more benefits because it is a core sector and, therefore the Government felt the need that the capital goods industry should be given the benefit. But while applying the MODVAT scheme, the benfits which the industry is igetting should be passed on to the consumers. Of course, by introducing the scheme companies are getting benefits, but the Government has to ensure that the benefits are passed on to the consumers also who are taking the items for their own use.

THE DEPUTY CHAIRMAN: Please sum up.

SHR1 V. NARAYANASAMY: I am only giving suggestions for tax proposals. I will take only three minutes more.

Then, the depreciations which is allowable by the Government is a double-edged weapon because, when depreciation is allowed, the company is getting the benefit, it will modernize the industry and it will get the inflow of funds. But there will be a slump in the benefit which will be given to the shareholders and they will not be getting the benefit. Therefore, after two years there should be monitoring by the Government in the field of capital investment.

Then coming to another aspect, profit on book value, now several companies have been brought under the scheme. Section 80 (VVA) has been abolished and section 115J has been introduced. In this, under the Income-tax Act these companies which are using the scheme have been assessing the tax on a writtendown method on the straight-line method. By this, I would like to say that the assessment which is made on the book profit when the amount is collected, this will have an adverse effect on the depreciation value. Therefore should be taken care of by the Government.

THE DEPUTY CHAIRMAN: Thank you very much...(Interruptions).

SHRI V. NARAYANASAMY: Only one minute. I have not taken much time.

THE DEPUTY CHAIRMAN: You only mention what is your suggestion.

SHRI V. NARAYANASAMY: I am giving the suggestions: I am not elaborating.

Government servants expected that they will be given exemption up to Rs. 25,000 for income ratio, but that has not been given. I would like to suggest that at least the case of Government servants who have been given the higher scales of pay under the Fourth Pay Commission's recommendations should be considered for the purpose of income llimit because, as the honourable Member, Mr. Maran has suggested what is given by the right hand is being taken away by the left hand. Madam, I would like to say that tax should be imposed on agricultural income. I would like to say that agriculturists also should be categorised.

SHRI V GOPALSAMY: There is no income at all.

THE DEPUTY CHAIRMAN: There is already a tax on agricultural income.

SHRI V. NARAYANASAMY: The big landlords who are getting benefits from the Government should also be taxed as in the case of industries and other sectors.

SHRI V. GOPALSAMY: Those who possess large holdings, suffer a lot.

SHRI V. NARAYANASAMY: With all these suggestions, Madam, I would like to say that the Budget presented by our Prime Minister, which has been very much criticised by the Opposition without any concrete proposals, is a very good budget. It is for the poor and middle classes, and it is taxing the rich.

With these words, I conclude now, Madam.

SHRI V. GOPALSAMY: Madam, for the third day we are sitting and discussing the Budget. It is very unfortunate that our hon Prime Minister could not spare even five minutes to come and listen to the debate.

313

THE DEPUTY CHAIRMAN: knows everything of what is going on here.

SHRI M N. JACOB: The Prime Minister was here.

SHRI V. GOPALSAMY: If he is occupied with so much work he could have given this portfolio to somebody else.

THE DEPUTY CHAIRMAN. He knows what is happening here.

CHOWDHARY RAM SEWAK (Uttar Pradesh): Madam Deputy Chairman, I take this opportunity of supporting the Budget proposals for the year 1987-88 presented before this House.

It is undeniable that the nation is passing through a very critical period of ininternational ternal and Terrorism which was seldom known to this country, has infiltrated into our frontiers in an organised manner with ostensible support from unfriendly elements putside. This has strained very the finances of our developing economy. We cannot also ignore the threat to our developing economy. We cannot also ignore the threat to our western frontiers and nuclear menace which has been over shadowing us, The increase in the defence outlay is, therefore unavoidable both on account of the need of updating and modernising our arsenal. Modern warfare and sophisticated defence techniques outpace one another at a very rapid speed. The increase in the expenditure has also been necessitated by the recommendations of the Fourth Pay Commission. We have, therefore, to take it in its proper perspective.

The overall deficit of about Rs. 6,000 crores is quite in consonance with urgencies of a developing economy. It is for the people of this country to offset this deficit by hard work, passion for productivity and overall call of duty in the interest of the nation. History is witness to the fact that after the Second World War, the battle-ravaged countries rebuilt themselves from the rubble and ruins of war, countries which were strafed by thousands of war planes and ra-

tanks, rose like a ruged by armoured sphinx at a rapid pace immediately arter the war and there are examples where not a single sign of a bullet is now discernible where it was nothing but gunfire all round. I am sure that the patriotic people of India will appreciate this delicate position and pledge themselves to the difficult task ahead.

There is no doubt that the price front is a alarming, and there is a vicious circle of varying price index after the wages have been announced. Prices and wages are chasing each other and all the planning of economists goes away in no time. It may be conce'ded that international market mechanisms are also influencing local prices also, but unfortunately the role of unscrupulous profiteers and traders is also no mean. The Government has taken strong measures to inftiate the Consumer Protection Act, 1986 and it will not be long before perceptible results will be in the offing. These results are not a one-sided business. Only very enlightened and vigilant public opinion can help the Government in entorcing the same.

It was for the first time in the history of free India that the problems of penioners, that is the senior citizens of the country were entrusted to the Pay Commission. Its recommendations have been received and are receiving close consideration by the Central Government Family pension in this country got its origin from 1964. It is a welfare measure for widows and orphans. It was only recently that pre-1964 family pensioners who got nothing previously have been entitled to receive pension. It goes to the credit of our Prime Minister Shri Gandhi that a minimum of Rs. 375/- for these unhappy souls has been provided in the Budget. It is an unprecedented measure. In certain cases, widows in their seventees, eightees, who were unable to hear and see could notbelieve what has been sactioned to them. It is a revolutionary social welfare mea-

There is a perceptible grouse and murmur that in the face of rocketing prices the limit of exemption for personal incometax has not been upraised. The Prime

#### [Chowdhary Ram Sewak]

Minister had hardly any option in the matter particularly when the Government is committed to a long-term tax policy for maintaining stability in the economy. Such a step will affect only a marginal percentage of salary earners, but the general tax-payer will not be affected. The modifications and concessions in duties and levies on popular items of need are also welcome.

The most congratulatory aspect of the entire Budget is that the Prime Minister was courageous enough not to resort to any cheap gimmicks or populist measures. He had the courage of conviction to call a spade, not to ignore realities and long-term objectives, which in itself v commendable achievement. The overall health of the economy is sound; the Railways have given an performance: the power sector is turning around and the public sector is also giving a better account of itself. Let us hope that the future will be brighter for all of us.

SHRIMATI OMEM MOYONG DEO-RI (Arunachal Pradesh): I support the Budget proposals for 1987-88. I am grateful to you, Madam Chairperson, for giving me an opportunity to place my views on this Budget before this august House. At the very outset I would like congratulate our dynamic Minister for presenting an imaginative and progressive Budget which is bound to place our economy on a still better ensuring our speedy march to**fo**oting wards our ultimate goal of realising a higher standard of living for people.

Many of our esteemed colleagues have supported the Budget. Of course, a few criticised it very bitterly. Sometimes healthy criticism is welcome. There has been sweet and sour reactions to the Budget. I may very clearly say that the Budget is very good. I say it is good, because it is for the poor people, for the common people and it is mostly for the welfare of the Scheduled Caste and Scheduled Tribe people Madam, you are aware that majority our people are very poor and backward. Most of our scheduled castes and scheduled tribes are still below the poverty line. We need more economic development and better educational facilities.

Madam, the basic need of a common man is roti, Kapada aur makan and a person cannot think of education or development if he or she does not have enough to eat, clothes to cover their bodies and a small house to live. So these are the basic needs and specially for out common people we must have these facilities. Very fortunately, we have all these three items provided for in this budget.

Madam I come from a remote State, namely Arunachal Pradesh, I am grateful to the Prime Minister and to this august House for conferring a Statehood on Arunachal Pradesh. Along with rest of the country we have been making steady progress in various fields of development. I am confident that the new budget will not only ensure the continuity of progress but will also help the people in stepping up the pace of deve lopment. In the first budget presented by the Prime Minister, he has made efforts to meet the requirements of various sectors of our society. The bulk of our people live in rural India. It is therefore, necessary, that programmet get priority. Greater which help them emphasis has been rightly placed on the anti-poverty programmes like the IRDP NREP and RLEGP. Likewise priority is being given to the 20-poin programme. The Prime Minister who has toured the country extensively is fully aware of the problems facing the rura mass and has sharpened the focus of poverty alleviation. The appointment o a 'National Commission on Rural Labour' is a most welcome step as agricultura labourers are most prone to exploitation

A massive effort has been directed to implemente the new education policy. This is in tune with the Government commitment to give right direction ampurpose to education which will enable the socially and economically weaker sections to fight poverty and realise equality. Its aim is to achieve excellence in all fields of education. I am confident that the programmes being implemented under a new scheme will lay due emphasis on the schemes designed to secure the wel-

fare of women and ensure their right place in the society.

Housing is one sector which needs attention. It is heartening to note that high priority is being given to the basic need. Due emphasis is being given on housing for the economically weaker sections. Provisions have been made tor housing loans for the scheduled castes and scheduled tribes under the Indira Awaas Yojana. Setting up of a new National Housing Bank to promote housing institutions shows the Governments concern for the housing development programmes.

I once again congratulate the Prime Minister for presenting a dynamic and progressive budget at a time when the country is facing heavy odds. I am confident that the new budget will not only ensure continuity of progress, but will also help the people in stopping up the pace of development.

I wholeheartedly support the budget. Thank you.

SHRI V. GOPALSAMY: Madam, are you going to adjourn now?

THE DEPUTY CHAIRMAN: At 6 0'-clock

SHRI V. GOPALSAMY: We can continue tomorrow.

THE DEPUTY CHAIRMAN: Shri Rameshwa<sub>r</sub> Thakur.

RAMESHWAR THAKUR SHRI Madam, I congratulate (Bihar): Prime Minister for his historic budget speech and for his progressive and pragmatic proposals contained in the budget budget reflects the for 1987-88. The philosophy, direction and determination of the Government the Leader and of the people. aspirations Budget A closer objective look at the clearly indicates that it provides sound base for promotion of income, savings, investments, growth and development of our economy in the pursuit of broader national objectives and collection allocation of resources according to

Discussion herished national priorities. It contains positive thrust to stabilise and consolidate the major fiscal reforms undertaken under the long term fiscal policy of the Government, Some well-informed Opposition Leaders, however, have chosen to criticise the Budget as directionless, antiinflation-oriented, pro-rich against the poor and common man and also privatisation of the public sector, lowering the employment opportunities and minimising allocations to States well as enlarging large deficits and on I would refer particularly to the speeches made by my learned friends, Professor Nirmal Chatterjee, Shri M. S. Gurupadaswamy, and this morning Shri Jaswant Singh, It is surprising, The direction has to be searched after going through the speeches and the documents. The direction of the nation is contained in the Directive Principles of the Constitution which the Government have followed consistently all through. The directive is contained in the long terms policy. and the planned economy, initiated our first Prime Minister, Pandit Jawaharlal The policy direction is from the Industrial Policy Resolutions of 1948, 1956 and thereafter the direction is very clear in the plan-document itself when we have taken the basic decision to have growth modernisation, . self-reliance and anti-poverty program-The basic goal is socialism, particularly democratic socialism which chosen and about which many hon. Members have made some criticism. In fact, they wanted to know the definition socialism. Madam Deputy Chairman, the Prime Minister has given this defini-At two places, the objectives have been very clearly stated. One is in para. 4. "He has very clearly said that principal objectives are the elimination of poverty and the building of a strong modern, self-reliant independent economy" and again in paragraph 44, has said: "I am committed to planning for socialism in India, socialism fits in with our genius but nevertheless socialism in its basic meaning of removing disparities and providing equality of opportunity. This is the yardstick by which I want to judge all policies and: programmes."

[Shri Rameshwar Thakur]

It is not a question of defining socialism today and understanding socialism This in principle was adopted long back. The Avadi Congress 1955 took the first decision about socia-Thereafter, it became socialistic pattern of society. This was modified in Amritsar Congress and made socialistic society and finally, in January, 1964, we took the final decision on socialism at the Bhubneshwar Congress where the democratic socialism nas been Since then, there has been no change in our definition and the Members who are asking for the definition should search their hearts... (Interruption)

SHRI V. GOPALSAMY: Conveniently, you forgot socialism for some years.

SHRI RAMESHWAR THAKUR: I can tell you since 1964 never has there been any change in any resolution, in any policy,...

SHRI V. GOPALSAMY: There was not even a single mention of it in the previous Budget Speeches. Only this year it has been mentioned. It did not find a place in the previous Budget Speeches.

SHRI RAMESHWAR THAKUR: you are mistaken. If you want I can give you references. It has been done seriously in all the plans. Our Seventh Plan is the best document, Annual Plan is part of the Seventh Plan It is very clearly stated in the Seventh Plan. There has never been any deviation in direction of this Government. You have to see things not by definition alone but by the results that we have achieved; we have to judge by what we have done and what we have not done. Mr. Sinha was very keen to know this morning; made very critical remarks, very unexpected from a man of his experience stature. I am surprised how he made such remarks. If the direction was lost, if there was deviation, he should know,

it was during the years 1977-78. first deviation was Plan was abandoned. A rolling Plan came into being in 1978-What happened in those days? I would like to give you specific examples. It is no use simply criticising our policies and programmes. Let us judge ourselves by our purformances. In 1979-80 foodgrain production was 109 million tonnes: that was raised to 153 million tonnes in 1984-85. Li the case of industrial output it was 1.4 per cent in 1979-80. It to 9 per cent in the year 1984-85. the year 1984-85. In the case of crude oil it was 11.7 million tonnes in 1979-80. We have gone to 30 million tonnes In coal from 1984-85 103 million tonnes we rose to 150 million tonnes in In electricity from 112 billion 1984-85. KWH units we rose to 164 billion KWH NGP rose from 3.5 per cent to All this, in spite of 5 per cent. rise in population and many other Therefore, I say we should judge the direction by the actual policy, actual Plan, actual performance, all of which is obvious and clear from the facts and figures which cannot be disputed. Therefore, the Prime Minister has given the real thrust about making the poverty eradication as a major factor in planning process, particularly in this year's Plan.

Then there is criticism that possibly we were trying to nurture the middle class and the upper class during the earlier years; therefore, this year we have come down to help the poorer sections. I have stated earlier and I would like to state again, Plan after Plan our .desire been tobring more and more above the poverty line. In the Budget of 1984-85, then of 1985-86 and in the next year's Budget we have given importance to anti-poverty programmes and for rural development programmes. We have provided for Rs. 2050 this year. We made such provision not only this year; even in the last year the provision was Rs. 1800 crores. only been further augmented this We have this year tried to cover other things also. Therefore, it is not fair to say that there has been a change in the direction; it is not a right conclusion

Ł

ment.

2039 RS-11

based on facts and figures. There been no change whatsoever in our direction. There is, of course, a greater provision this year and a much greater emphasis but it is because of our desire fulfil our commitments contained in our election manifesto of 1980, again of 1984. We have to see that those commitments are fulfilled, that we stand up to expectations of the people, and towards that end the party and the Government have a responsibility. Madam, when the Seventh Plan was being framed introduced, the and. same kind of criticism was there and it said that the resource constraint there and therefore, it would not be possible to achieve the targets fixed. in less than two years' time, the investment by the Centre has gone up by 40 per cent and in the year 1987-88, it will go up to 63 per cent. Is it a mean achievement? It it any deviation? it not the fulfilment of targets by the people who are framing the plans about which serious doubts were expressed? Is it not a fact that with all the resource constraint, 96 per cent of the outlay is being met by internal resources only? Therefore, I would say that provisions have been made and they have been made not merely with reference to terms. We know the allocations in the Budget for 1987-88. 273 million mandays are planned to be through the NREP But they say that there is no provision for employment at all. There is a specific provision here for the creation of 273 million man-days through the NREP for which a provision of Rs. 480 crores has been made in this year's Budget. Similarly, the allocation for the RLEGP has been raised to Rs. 275 crores to create 256 million mandays of employment next year. this a programme for creation of employ-Therefore, I would say that it is no use simply criticising for the sake of criticism. Their criticism must backed by facts and figures and also by constructive and alternative suggestions and proposals. Of course, it is the right of the Opposition and it is the privilege of the Opposition to criticise the Govern-

But they must also give in plain

words what the weaknesses are and what the shortially are by giving facts figures and they must also give in plain words their proposals, alternative posals, for the removal of these weaknesses and shortfalls and for improve-Now, take the case of foodgrains. People say many things about the food stocks. Now what has been done? One million tonnes of foodgrains in the provious year and two million tonnes foodgrains this year have been given as grant to the States for the NREP for the RLEGP which have created employment of 128 million man-days and the idea is to give much more and in the Budget proposal itself the Prime Minister has said that this year this will continue in a bigger way. Therefore, this is the kind of thrust, the right thrust, that is there in the policy framework which we are having.

Now, Madam, I have got some suggestions to make. We have got not only many programmes, but we have also made provisions for many things, The States have been asked to monitor programmes. But there are certain weaknesses in the implementation in many states. Therefore, it is essential to do one thing and this is the basic philosophy of planning Unless the people, the beneficiaalso. ries, are associated actively with the planning process, in the implementation the programmes, the plan cannot be as beneficial as we want it to be. planning, Madam, it is not the material resources alone which matter, it is also the human resources which are equally important. So, in the rural areas where many programmes are to be implemented the beneficiaries of all kinds of programmes must be directly involved, the local population must be involved, the beneficiaries, the local bodies like panchayats, the local MLAs and the local MPs and even the local party should be involved and also the teachers and the students and the common people should be involved in the implementation of these programmes and their participation should be there and the implementation should not be left to the Government alone because that will not serve the purpose.

SHRI V. GOPALSAMY: Madam, I think he can continue tomorrow.

THAKUR: RAMESHWAR SHRI Madam, about price rise, I would like to mention one particular point. Madam, it is a matter of great satisfaction that after the Budget, about which many people said, many Members also said, many leaders also said, that it was inflationary, Even the the prices have not risen. first-day reaction was that it was inflationary in character. Every year it But this year, luckly, it is been so. not so and we must congratulate the Prime Minister because there has

they are saying that the deficit is there and in future the price will rise; There has been no price rise. This is a commendable thing and, therefore, we should accept it.

THE DEPUTY CHAIRMAN: The House stands adjourned now and will meet tomorrow at f1-00 A.M. Mr. Rameshwar Thakur will continue his speech tomorrow.

The House then adjourned at six of the Clock, till eleven of the Clock, on Thursday, the 12th March, 1987.